

LOK SABHA

List of Questions for ORAL ANSWERS
Friday, March 21, 2025/Phalguna 30, 1946 (Saka)

(Ministries of Ayush; Chemicals and Fertilizers; Defence; External Affairs; Health and Family Welfare; Law and Justice; Ports, Shipping and Waterways; Women and Child Development)

Total Number of Questions - 20

Ayurvedic Medical Colleges

†*301. Smt. Geniben Nagaji Thakor:

Will the Minister of AYUSH

be pleased to state:

(a) the total number of Ayurvedic Medical Colleges set up by the Government during the last three years, State/UT-wise including Gujarat;

(b) whether the Government proposes to set up more Ayurvedic Medical Colleges in future; and

(c) if so, the details thereof?

Post-TB Fungal Infection among Assam Tea Workers

*302. Shri Baijayant Panda:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether Assam tea workers are prone to post-TB fungal infection and if so, the details thereof; and

(b) the steps taken/proposed to be taken by the Government to help the workers in this regard?

Deaths Caused by Non-Communicable Diseases

*303. Dr. Kirsan Namdeo:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) the number of deaths caused by non-communicable diseases in the country, year-wise;

(b) the measures taken/proposed to be taken by the Government to create awareness and to reduce the burden of chronic diseases in the country; and

(c) whether the Government has any plans to provide affordable and robust healthcare services in the country given the fact that the out-of-pocket expenditure on healthcare is still very high and if so, the details thereof?

Central Drugs Standard Control Organisation

†*304. Smt. Sanjna Jatav:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether attention of the Government has been drawn towards the news item under the caption "Five Medicines Manufactured in Uttarakhand Fail in Sampling" ;

(b) if so, the details thereof;

(c) the names of the drugs of various pharmaceutical companies tested by the Central Drugs Standard Control Organisation (CDSCO) in various States during the last three years;

(d) the names of the drugs along with their manufacturing companies which have failed sample quality tests; and

(e) the details of action taken so far against the pharmaceutical companies along with the cancellation of license by the Government?

National TB Elimination Programme

*305. Dr. D. Purandeswari:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether any significant progress has been made under the National TB Elimination Programme (NTEP) in terms of reducing TB incidence and mortality rates in the country and if so, the details thereof;

(b) whether the Government has any plans to sustain the decline in TB cases and if so, the details thereof;

(c) whether specific interventions are being implemented to enhance active TB case-finding among vulnerable populations in the country and if so, the details thereof;

(d) the manner in which the integration of various health initiatives such as the Ayushman Arogya Mandir is expected to improve TB screening and treatment services; and

(e) the measures taken/proposed to be taken by the Government to ensure that nutritional support through the Nikshay Poshan Yojana reaches all eligible TB patients effectively?

Kilkari Programme

†*306. Dr. Shivaji Bandappa Kalge:
Smt. Delkar Kalaben Mohanbhai:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) the date on which the Kilkari Programme has been launched and the names of States which are covered therein, State/UT-wise particularly in Sambhaji Nagar district of Maharashtra and Dadra and Nagar Haveli district of UT;

(b) the manner in which the Kilkari Programme addresses the maternal and child health challenges in the country;

(c) whether the call services handled successfully for health services under the said programme have impacted the overall reach and effectiveness of the said programme so far; and

(d) if so, the details thereof?

Public Health Outcomes

†*307. Smt. Hema Malini:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether the National Health Mission (NHM) has significantly contributed in improving public health outcomes of the country through efforts to expand human resources, address serious health issues and promote an integrated response to health emergencies;

(b) if so, the details thereof;

(c) whether there has been substantial improvement and progress in various areas of health including maternal and child health, elimination of diseases and healthcare infrastructure in the country through NHM over the years; and

(d) if so, the details thereof?

Setting up of Central Research Institute

†*308. Smt. Manju Sharma:

Will the Minister of AYUSH

be pleased to state:

(a) whether the Government has set up Central Research Institutes (CRIs) in each State/UT across the country;

(b) if so, the details thereof;

(c) the quantum of funds allocated and released by the Government to set up CRIs along with its utilisation by the States/UTs thereof; and

(d) the other steps taken/proposed to be taken by the Government to promote Private Research Institutes in the country?

Expenditure Incurred under AB-PMJAY

*309. Shri Charanjit Singh Channi:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether the Government has information on expenditure incurred in various States under Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) and if so, the details thereof, State-wise;

(b) whether the Government has any plan to increase the insurance coverage under the said scheme in future and if so, the details thereof;

(c) whether the Government has any plan to empanel all private hospitals under the said scheme in future and if so, the details thereof; and

(d) if not, the reasons therefor?

Soil Fertility in Baghpat

†*310. Dr. Rajkumar Sangwan:

Will the Minister of CHEMICALS AND FERTILIZERS

be pleased to state:

(a) whether the Government has taken cognizance of the problem of degradation in the soil fertility due to excessive use of urea by the farmers in Baghpat district;

(b) if so, the response of the Government in this regard along with the awareness programmes organised for farmers including the details of the recommendations for alternative fertilizers;

(c) whether the Government has taken any initiatives to promote organic and bio-fertilizers in Baghpat;

(d) if so, the details thereof including the steps taken to control and monitor the distribution of fertilizers and to guide the farmers for their proper use; and

(e) whether the Government has carried out any scientific study on the condition of soil in Baghpat and if so, the findings of the said study?

Importance of AYUSH Systems of Treatment

*311. Ms Mahua Moitra:

Will the Minister of AYUSH

be pleased to state:

(a) whether the Government has propagated the importance of Ayurveda, Yoga and Naturopathy systems of treatment among people to lead a healthy and long life in recent years and if so, the details thereof;

(b) the details of the total number of private day care centres allowed in CGHS by the Government in cities like Kolkata, Delhi, Mumbai and Bengaluru etc.;

(c) whether the Government has recently restricted these day care centers in CGHS in the above said cities; and

(d) if so, the details thereof along with the reasons therefor?

Import of Active Pharmaceutical Ingredients

†*312. Smt. Bharti Pardhi:

Shri Rajkumar Chahar:

Will the Minister of CHEMICALS AND FERTILIZERS

be pleased to state:

(a) the key policies and initiatives of the Government to reduce the country's dependence on imported Active Pharmaceutical Ingredients (APIs);

(b) the steps being taken to reduce dependence on imported APIs and promote domestic production in the country;

(c) the measures being taken to improve the infrastructure required for API manufacturing, such as access to utilities and waste management facilities;

(d) the manner in which a sustained and affordable supply of fertilisers is being ensured by the Government to the farmers, especially in remote areas of the country;

(e) whether the Government proposes to introduce any policy changes or initiatives in future to promote foreign investment in the country's chemical and fertiliser sectors, with a focus on Maharashtra; and

(f) if so, the details of these initiatives and the benefits likely to be accrued therefrom?

Cases Eligible for Lok Adalats

*313. Shri Selvam G:

Will the Minister of LAW AND JUSTICE

be pleased to state:

(a) the number of Lok Adalats held in the State of Tamil Nadu during the last five years and the total number of cases disposed of during this period;

(b) the number of pending cases eligible for resolution through Lok Adalats in various States across the country;

(c) whether Lok Adalats have been effective in reducing the burden on regular courts and if so, the details thereof and if not, the reasons therefor;

(d) whether the Government has evaluated the effectiveness of Lok Adalats in reducing case pendency and if so, the key findings of such evaluation;

(e) whether the Government plans to expand the jurisdiction of Lok Adalats to handle more categories of cases, if so, the details thereof and if not, the reasons therefor; and

(f) whether the Government has proposed any reforms to improve the efficiency and credibility of Lok Adalats, if so, the details thereof and if not, the reasons therefor?

Compliance of NHM Guidelines

†*314. Shri Jyotirmay Singh Mahato:

Shri Saumitra Khan:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) the specific guidelines under the National Health Mission (NHM) which have not been adopted by the State Government of West Bengal;

(b) the steps taken to ensure the compliance of Ayushman Bharat Health and Wellness Centre (AB-HWC) guidelines by the Government of West Bengal;

(c) whether the Government of West Bengal has participated in central health consultation programmes such as Ayushman Bhava and Viksit Bharat Sankalp Yatra; and

(d) if so, the details thereof and if not, the reasons therefor?

Health Check up Campaign

†*315. Shri Ashok Kumar Rawat:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether the Government has initiated or proposes to initiate the process of door to door visits for carrying out health check up for certain diseases and if so, the details thereof;

(b) whether the said initiative is likely to be implemented in all the States/UTs of the country and if so, the details thereof;

(c) the names of diseases to be covered under the said initiative/campaign; and

(d) the likely date of completion of the said initiative/campaign?

Capacity Expansion at Kandla Port

*316. Dr. Sanjay Jaiswal:
Shri Devusinh Chauhan:

Will the Minister of PORTS, SHIPPING AND WATERWAYS

be pleased to state:

(a) whether any capacity increase is being targeted at Kandla Port with the investment of Rs. 57000 crore;

(b) if so, the details thereof and the targets set therefor;

(c) whether there is any plan to integrate Kandla Port's enhanced capacity with global supply chains and emerging trade corridors, such as the International North-South Transport Corridor (INSTC); and

(d) if so, the details thereof?

Tariff Threat to BRICS

†*317. Shri Ramprit Mandal:
Shri Dinesh Chandra Yadav:

Will the Minister of EXTERNAL AFFAIRS

be pleased to state:

(a) the current status of BRICS;

(b) whether it is true that BRICS has now started disintegrating post 150 percent tariff threat by America;

(c) the total number of countries which are members of BRICS at present; and

(d) the opinions of the member countries of BRICS after the said threat by America alongwith the likely role of India in this matter?

Ayushman Vay Vandana Cards

*318. Shri Dhaval Laxmanbhai Patel:
Shri Mahesh Kashyap:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether the Government has any plans to expand the scope of the Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) to include additional healthcare benefits or services in the future;

(b) if so, the details thereof; and

(c) the measures put in place to ensure that the benefits of Ayushman Vay Vandana Cards reach the most vulnerable sections of the population particularly in rural and underserved areas of Valsad, Dang and Navsari Parliamentary Constituencies of Gujarat?

Recognition of Ayurveda Practitioners and Researchers

*319. Shri Ravindra Shukla *Alias* Ravi Kishan:
Shri Naba Charan Majhi:

Will the Minister of AYUSH

be pleased to state:

(a) the steps taken by the Government to expand the reach of Ayurveda and confer recognition with award to encourage emerging Ayurveda practitioners and researchers, State/UT-wise particularly in Jalgaon Parliamentary constituency of Maharashtra;

(b) the corrective measures being taken to enhance the infrastructure for Ayurveda research, education and clinical practice in rural and urban areas of the country, State/UT-wise particularly in Jalgaon Parliamentary constituency of Maharashtra;

(c) whether the Government plans to introduce a mentorship programme involving the awardees to guide young Ayurveda practitioners and researchers with a special focus on Maharashtra particularly in Jalgaon Parliamentary constituency and if so, the details thereof;

(d) whether the Government has any special plans to promote Ayurveda research and healthcare infrastructure in Haryana, specifically in the Bhiwani-Mahendergarh Parliamentary constituency and if so, the details thereof; and

(e) the details of initiatives being taken to promote Ayurveda among the youth and encourage research and innovation in Maharashtra especially in Jalgaon Parliamentary constituency?

New Medical Colleges/Hospitals

†*320. Shri Bhojraj Nag:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) the detailed status of construction of new Medical colleges across the country as on date;

(b) whether there are any plans to start/open new hospitals or medical colleges in the country;

(c) if so, the details and the status thereof; and

(d) whether there is any proposal to upgrade Kanker District Hospital in Chhattisgarh into a Super Speciality Hospital and if so, the details thereof?

New Delhi
Saturday, March 15, 2025/
Phalgun 24, 1946 (Saka)

UTPAL KUMAR SINGH
SECRETARY-GENERAL

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Remarks

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(Ministries of Ayush; Chemicals and Fertilizers; Defence; External Affairs; Health and Family Welfare; Law and Justice; Ports, Shipping and Waterways; Women and Child Development)

Total Number of Questions - 230

Male Victims of Domestic Violence and Abuse

†3451. Shri Parbhubhai Nagarbhai Vasava:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

be pleased to state:

(a) whether the Government proposes to bring in a gender-neutral law to ensure that men who are victims of crimes like domestic violence get adequate legal protection, if so, the details thereof and if not, the reasons therefor;

(b) the steps being taken by the Government to address the lack of legal provisions for men who are victims of sexual harassment and assault;

(c) whether the Government proposes to create shelter and support services exclusively for male victims of domestic violence and abuse, if so, the details thereof and if not, the reasons therefor;

(d) whether the Government ensure that existing laws are not prejudicial to male victims of false allegations or gender-based violence and if so, the measures being taken by the Government in this regard; and

(e) whether the Government has any proposal for male victims under the existing domestic violence laws and if so, the time frame by which these changes are likely to be made?

TB Elimination Campaign in Jails

3452. Smt. D K Aruna:
Shri Eatala Rajender:
Shri Chamala Kiran Kumar Reddy:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether his Ministry has asked all the States and the Union Territories (UTs) to organise a 100-day intensified campaign on tuberculosis (TB) elimination in prisons and correctional institutions as part of the Union Government's commitment for eliminating the disease from India and if so, the details thereof;

(b) whether his Ministry has asked the States and UTs to organise screening camps (Nikshay Shivar) in all prisons, covering all prison inmates in consultation with the State health department, State TB officers and district TB officers and if so, the details thereof; and

(c) whether his Ministry agree that inadequate screening and lack of awareness are among the key challenges in controlling TB inside prisons and if so, the details thereof alongwith the changes made/implemented so far in Madhya Pradesh and Telangana with the details of funds sanction/utilized thereon?

Health Services in Rural Areas

†3453. Shri Balya Mama Suresh Gopinath Mhatre:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) the details of the Health Scheme implemented by the Government to improve the infrastructure condition of health services in rural areas of the country during the last three years; and

(b) the details of the health schemes implemented during the said period, State-wise, particularly in Maharashtra?

Shortage of Shipping Containers

3454. Dr. Kalanidhi Veeraswamy:

Will the Minister of PORTS, SHIPPING AND WATERWAYS

be pleased to state:

(a) the specific measures being implemented to address the rising freight costs and shipping delays that exporters are currently facing across the country including Tamil Nadu;

(b) the steps taken/proposed to be taken by the Government to alleviate the shortage and non-availability of shipping containers, which has significantly impacted trade;

(c) the manner in which the Government is addressing congestion at major ports and the plans/mechanism put in place to improve port infrastructure and logistics to facilitate smoother operations;

(d) whether any support is being offered to exporters who are struggling with increased costs and delays, if so, the details thereof;

(e) the manner in which the Government ensures that these challenges do not adversely affect their competitiveness in global markets;

(f) whether there is a coordinated effort between various ministries and agencies to tackle these shipping and logistics issues, if so, the details thereof; and

(g) the manner in which the effectiveness of these efforts are being monitored?

Palna Scheme

3455. Shri Anurag Sharma:
 Shri Trivendra Singh Rawat:
 Shri Yogender Chandolia:
 Smt. Himadri Singh:
 Shri Dulu Mahato:
 Shri Vishweshwar Hegde Kageri:
 Shri Tejasvi Surya:
 Shri Chintamani Maharaj:
 Smt. Kamaljeet Sehrawat:
 Ms Kangna Ranaut:
 Shri Mukeshkumar Chandrakaant Dalal:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

be pleased to state:

(a) the details of the measures being taken to ensure stricter enforcement of Internal Complaints Committees (ICCs) in all eligible companies; and

(b) the details of the impact of Palna scheme since its launch in 2022 along with the manner in which children have been benefited so far?

AI Action Summit

3456. Mr Pathan Yusuf:

Will the Minister of EXTERNAL AFFAIRS

be pleased to state:

(a) whether it is a fact that Prime Minister of India has recently visited France for AI Action Summit;

(b) if so, the details thereof;

(c) the details of the key principles outlined in "Statement on Inclusive and Sustainable Artificial Intelligence" for people and the Planet; and

(d) the manner in which India and France plan to address the digital divide and ensure accessibility in artificial intelligence development, as discussed during the summit?

Adequate Facilities for Deported Indians

3457. Thiru D M Kathir Anand:

Dr. T Sumathy *Alias* Thamizhachi Thangapandian:

Smt. Mala Roy:

Shri Selvaganapathi T.M.:

Will the Minister of EXTERNAL AFFAIRS

be pleased to state:

(a) whether it is a fact that many Indian were deported by the United States of America to India by three flights in the month of February, 2025;

(b) whether the Union Government has received the details of the persons to be deported from USA in the current year, if so, the details thereof, State-wise;

(c) whether the Union Government has requested US officials to provide adequate facilities for the Indian citizens to be deported from USA, if so, the details thereof;

(d) whether the Prime Minister has raised his concerns with US President and top US officials for the ill treatment done to Indian Nationals deported from USA, if so, the details thereof;

(e) whether it is also true that Indian migrants were handcuffed and their legs shackled and they were forced to do a shuffled walk which is more commonly associated with hardened criminals;

(f) whether the Government has any plan to send our own aircraft to bring back Indians who were designated as illegal immigrants from USA and are to be deported in the coming days; and

(g) if so, the steps taken/proposed to be taken by the Government in this regard?

'TB Mukht Bharat' Campaign in Identified Districts

3458. Shri Pratap Chandra Sarangi:
 Shri Anoop Pradhan Valmiki:
 Dr. Vinod Kumar Bind:
 Shri Anurag Sharma:
 Smt. Kamaljeet Sehwat:
 Shri Dulu Mahato:
 Dr. Rajesh Mishra:
 Shri Naba Charan Majhi:
 Shri Bibhu Prasad Tarai:
 Shri Suresh Kumar Kashyap:
 Shri Rajkumar Chahar:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) the specific roles and responsibilities likely to be played by the Ministry of MSME in the TB-Mukt Bharat Abhiyaan to ensure effective implementation and outreach in the identified districts including Hathras and Jharkhand districts;

(b) the manner in which the Ministry proposes to coordinate with the MSME associations and regional field offices to maximize awareness and participation in the said Abhiyaan;

(c) the kind of medical support and follow-up care likely to be provided to MSME workers diagnosed with TB through the screening camps;

(d) the manner in which the said collaboration with the Ministry of Health and Family Welfare exemplifies the holistic approach of the Government;

(e) the various outcomes expected by the Ministry out of the said collaboration; and

(f) the details of the schemes and the outcomes under the said abhiyaan in Hathras district?

Cancer Patients

†3459. Shri Sanjay Haribhau Jadhav:
 Shri Arvind Ganpat Sawant:
 Shri Sanjay Uttamrao Deshmukh:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether the number of cancer patients are increasing every year in the country and if so, the details thereof along with the number of cancer patients at present in the country, State-wise;

(b) whether cancer medicines are available at affordable rates and if so, the details thereof and if not, the reasons therefor;

(c) the appropriate steps taken/proposed to be taken by the Government to ensure availability of medicines to Cancer patients at affordable rates;

(d) whether the National Pharmaceutical Pricing Authority has notified certain cancer drugs in the schedule and fixed the maximum price cap of the said drugs and if so, the details thereof; and

(e) the steps taken/proposed to be taken by the Government to ensure large scale production of cancer drugs by pharmaceutical companies ensuring the availability and distribution thereof at affordable rates?

Food Testing Infrastructure in North-Eastern States

3460. Shri Kamakhya Prasad Tasa:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether it is a fact that the food testing infrastructure facilities are comparatively less in the north-eastern States and if so, the details thereof along with the action taken by the Government in this regard;

(b) the details of central assistance provided to the Assam Government to set up food testing Infrastructure and improve manpower; and

(c) whether the Government has taken several initiatives regarding food safety and consumer empowerment in the country and if so, the details thereof alongwith the initiatives taken for food safety?

Sale and Consumption of Adulterated/Fake Paneer

3461. Shri Saptagiri Sankar Ulaka:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether the Government is aware of increasing reports on the sale and use of fake or adulterated paneer in restaurants and eateries across the country and if so, the details thereof;

(b) whether there are any regulations/mandatory provisions requiring restaurants and food establishments to clearly mention on their menus the type and quality of paneer used and if so, the details thereof;

(c) the health impacts and risks associated with consuming adulterated paneer, as assessed by the Government or food safety agencies;

(d) the measures taken/proposed to be taken by the Government to curb the production, sale, and usage of fake paneer alongwith the details of inspections and actions taken against violators during the last two years; and

(e) whether the Government proposes to introduce stricter guidelines or certification norms to ensure transparency and consumer safety regarding paneer and similar dairy products and if so, the details thereof?

Food Business Operators

3462. Shri Arun Bharti:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether the Food Safety and Standards Authority of India (FSSAI) has issued any advisory to Food Business Operators (FBOs) regarding the management of expired or rejected food products, if so, the details thereof;

(b) the steps taken/proposed to be taken by the Government to ensure that expired or rejected food items are not rebranded and sold as human consumption products;

(c) the manner in which the new provisions introduced by FSSAI for the quarterly submission of information on rejected or expired food products is likely to be implemented;

(d) the measures taken/proposed to be taken by the Government to ensure that FBOs comply with the regulations for segregation and secure storage of food items such as raw, processed, rejected, recalled or returned materials; and

(e) the penalties/actions likely to be taken against FBOs failing to adhere to the said guidelines?

Ensuring Quality of Food Products

3463. Shri Anup Sanjay Dhotre:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) the steps taken/proposed to be taken by the Government to ensure that food products manufactured and sold in India meet the required quality standards;

(b) the current status of implementation of the Food Safety and Standards Act, 2006 and the rules and regulations framed thereunder;

(c) the manner in which the Government is collaborating with the Food Safety and Standards Authority of India (FSSAI) to monitor and enforce food safety standards in the country; and

(d) the measures taken / proposed to be taken by the Government to promote Good Manufacturing Practices (GMPs) and Good Hygiene Practices (GHPs) among food manufacturers in the country?

Financial Benefits to Anganwadi Workers

3464. Adv. Adoor Prakash:

Adv Gowaal Kagada Padavi:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

be pleased to state:

(a) whether the Government has examined the judgement of the Gujarat High Court to treat Anganwadi Workers (AWW) as regular and permanent employee instead of identifying them as semi-government employee, if so, the time-frame fixed in this regard and if not, the reasons therefor;

(b) whether the Government proposes to enhance the honorarium of the AWWs to at least Rs. 30,000/- or more, if not, the reasons therefor;

(c) whether the Government is aware that AWWs are getting a paltry sum of amount as honorarium and are not entitled to any other benefits, if so, the details thereof; and

(d) the steps taken by the Government to provide additional benefits to the AWWs?

Geriatric Health Care Services

†3465. Shri Pradeep Kumar Singh:

Shri Mukesh Rajput:

Shri Dulu Mahato:

Will the Minister of AYUSH

be pleased to state:

(a) the details of the programmes and schemes to be launched under MoU to enhance geriatric healthcare services and combat substance abuse;

(b) the manner in which the Government is contemplating to integrate AYUSH based interventions with existing health care and de-addiction programmes at State and district level across the country, State/UT-wise especially in Jharkhand;

- (c) whether additional financial assistance is likely to be provided to the State Governments to implement AYUSH based old age and de-addiction programmes; and
 (d) if so, the details thereof?

National Policy for Healthcare of Elderly

3466. Dr. Rani Srikumar:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

- (a) the amount of funds allocated for National Policy for Healthcare of Elderly (NPHCE) in the country during the last five years, year-wise and State/UT-wise including Tamil Nadu;
 (b) the details of the Regional Geriatric Centres (RGCs) established in the country during the last five years, year-wise, State/UT-wise and district-wise for Tamil Nadu;
 (c) the details of the elderly person who have benefited from the Ayushman Bharat Pradhan Mantri Jan Arogya Yojana during the last five years, State/UT-wise and year-wise; and
 (d) whether the initiatives taken by the Government to ensure the availability of healthcare facilities in rural areas for the elderly have been successful, if so, the details thereof?

NITI Aayog's Panel on Transforming AIIMS

3467. Shri P P Chaudhary:
 Shri Bidyut Baran Mahato:
 Shri Arun Govil:
 Shri Manoj Tiwari:
 Shri Dineshbhai Makwana:
 Ms. Bansuri Swaraj:
 Shri Janardan Mishra:
 Dr. Hemant Vishnu Savara:
 Shri Anurag Sharma:
 Shri Bhartruhari Mahtab:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

- (a) the specific timeline set for the committee on NITI Aayog's Panel on Transforming AIIMS to submit its final recommendations;
 (b) whether any public grievance redressal system is likely to be introduced to address concerns arising from proposed transformations at AIIMS if so, the details thereof;
 (c) the specific Key Performance Indicators (KPIs) that have been identified to evaluate AIIMS' clinical, academy and research performance; and
 (d) whether the Government has any plans to set up new AIIMS-like institutions based on the transformed AIIMS, New Delhi model particularly in underserved regions like Bundelkhand, including Jhansi to enhance healthcare accessibility and if so, the details thereof?

Posting of Indian Diplomats

3468. Shri Pradyut Bordoloi:

Will the Minister of EXTERNAL AFFAIRS

be pleased to state:

- (a) the details regarding the number of foreign service officers that India has;
- (b) the details regarding the number of vacancies/shortage in staff that exist in various Indian missions across the world currently;
- (c) the details regarding the number of Indian diplomats posted to key multilateral organisations including but not limited to the World Trade Organisation, United Nations, ASEAN and the EU;
- (d) whether any of India's embassies or consulates are headed by IFS (B) officers; and
- (e) if so, the details thereof including the strength of the said officers?

Urban Water Transport

3469. Shri Khagen Murmu:
 Shri Anurag Singh Thakur:
 Shri Chavda Vinod Lakhamshi:
 Smt. Kamaljeet Sehwat:
 Dr. Rajesh Mishra:
 Shri P P Chaudhary:
 Smt. Kamlesh Jangde:
 Shri Dilip Saikia:
 Shri Captain Brijesh Chowta:
 Shri Ravindra Shukla *Alias* Ravi Kishan:
 Shri Bhartruhari Mahtab:
 Shri Naba Charan Majhi:
 Smt. Shobhanaben Mahendrasinh Baraiya:

Will the Minister of PORTS, SHIPPING AND WATERWAYS

be pleased to state:

- (a) the key parameters that were considered while selecting the 17 cities for the Urban Water Transport System feasibility study;
- (b) the manner in which the Government plans to integrate the proposed Urban Water Transport System with existing metro, bus, and railway networks to ensure seamless multimodal connectivity;
- (c) whether the Government plans to expand the Urban Water Transport System to additional cities in the future, if so, the details thereof;
- (d) the current status of the said feasibility study conducted in respect of Mangalore (Gurupura River) along with the proposed roadmap post the feasibility study;
- (e) whether any specific framework is being prepared regarding implementation of the said system for Chhattisgarh and North-Eastern States including Assam; and
- (f) if so, the details thereof?

Expenses on Ayushman Bharat Cards

3470. Shri Kalipada Saren Kherwal:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

- (a) the total number of Ayushman Bharat Cards issued by the Government during the last three years in the country, State/district-wise including West Bengal; and
- (b) the number of persons who have availed the benefit of the said card alongwith the expenses incurred thereon during the last three years in the State of West Bengal, district-wise

including Jhargram?

Improvement in Efficiency of Major Ports

3471. Shri Balram Naik Porika:

Will the Minister of PORTS, SHIPPING AND WATERWAYS

be pleased to state:

(a) whether any measures are being taken to improve the efficiency of major ports and reduce turnaround time; and

(b) if so, the details thereof?

Justice for Weaker Sections of Society

3472. Shri Gurmeet Singh Meet Hayer:

Will the Minister of LAW AND JUSTICE

be pleased to state:

(a) the details of Government schemes aimed to make justice accessible for economically weaker sections;

(b) the details and numbers of individuals who have availed legal aid services under these schemes during last 10 years, year-wise and State-wise;

(c) the success rate of cases filed under these schemes and the manner in which it compares to cases where private legal representation is used;

(d) the measures taken by the Government to ensure the quality and effectiveness of legal representation provided under these initiatives;

(e) the amount of funds allocated and utilized for these schemes in the last five years and the mechanism to monitor their impact; and

(f) whether the Government has any proposal to expand or reform these schemes to enhance their reach and effectiveness, if so, the details thereof and if not, the reasons therefor?

Desh Ka Prakriti Parikshan Abhiyaan

†3473. Shri Arun Govil:
 Shri Shrirang Appa Chandu Barne:
 Shri Alok Sharma:
 Shri Jaswantsinh Sumanbhai Bhabhor:
 Shri Bidyut Baran Mahato:
 Shri Chhatrapal Singh Gangwar:
 Smt. Mahima Kumari Mewar:
 Shri Chavda Vinod Lakhamshi:
 Shri Basavaraj Bommai:
 Shri Kota Srinivasa Poojary:
 Dr. Manna Lal Rawat:
 Shri Pradeep Kumar Singh:
 Shri Ganesh Singh:
 Shri Damodar Agrawal:
 Shri Yogender Chandolia:
 Shri Dineshbhai Makwana:
 Smt. Kamlesh Jangde:
 Shri Dilip Saikia:
 Smt. Bharti Pardhi:
 Shri Bhartruhari Mahtab:
 Shri Balabhadra Majhi:
 Dr. Hemant Vishnu Savara:
 Shri Naba Charan Majhi:
 Shri Tapir Gao:
 Shri Trivendra Singh Rawat:
 Shri Khagen Murmu:
 Dr. Rajesh Mishra:
 Smt. Aparajita Sarangi:
 Shri Janardan Mishra:
 Shri Suresh Kumar Kashyap:
 Shri Kanwar Singh Tanwar:
 Shri Gajendra Singh Patel:

Will the Minister of AYUSH

be pleased to state:

(a) the primary goals of the Government's plan to integrate Ayurveda and modern system of medicine;

(b) whether the Government proposes to formulate a plan to bridge the gap between the traditional Ayurveda and modern systems of medicine using the findings of the said initiative;

(c) if so, the details thereof and if not, the reasons therefor;

(d) whether the Government proposes to integrate the Desh Ka Prakriti Parikshan Abhiyan campaign with the mainstream healthcare services like Ayushman Bharat or other public health programmes in the country, State/UT-wise particularly in Uttar Pradesh and if so, the details thereof;

(e) whether the Government has any roadmap for the second phase of the said Abhiyan in various States particularly in Uttar Pradesh;

(f) if so, the details and the major aspects thereof; and

(g) the details of the funds allocated, released and utilised so far for the said Abhiyan, State-wise particularly in Uttar Pradesh?

Training to Anganwadi Workers

3474. Shri Sanjay Dina Patil:
 Shri Bhaskar Murlidhar Bhagare:
 Shri Nilesh Dnyandev Lanke:
 Shri Bajrang Manohar Sonwane:
 Shri Mohite Patil Dhairyasheel Rajsinh:
 Shri Amar Sharadrao Kale:
 Dr. Amol Ramsing Kolhe:
 Prof. Varsha Eknath Gaikwad:
 Smt. Supriya Sule:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

be pleased to state:

(a) the details of training programmes provided to Anganwadi workers and helpers under the Anganwadi Services Scheme indicating the specific topics including nutrition, early childhood education and health covered thereunder;

(b) the number of Anganwadi workers provided training under the Scheme during each of the last three years State-wise including Maharashtra;

(c) whether the Government has introduced digital or online training programmes for Anganwadi workers and helpers, if so, the number of participants who have undergone such training indicating the financial or non-financial incentives provided to them for successfully completing the training;

(d) whether any independent impact assessment has been conducted to evaluate the effectiveness of the training programmes for Anganwadi workers and helpers, if so, the key findings of the assessment and the steps taken to address any gap/weaknesses identified; and

(e) the steps taken to make training programmes for Anganwadi workers more sustainable in the long term?

Statutory Surveys and deficiencies for M.V. Arabian Sea

3475. Shri Muhammed Hamdullah Sayeed:

Will the Minister of PORTS, SHIPPING AND WATERWAYS

be pleased to state:

(a) whether the Government has any data on the status of compliance and completion of statutory surveys and deficiencies for M.V. Arabian Sea, if so, the details thereof;

(b) whether the Lakshadweep Development Corporation Limited (LDCL) has failed to complete pending deficiencies identified during the final survey, if so, the details thereof;

(c) whether the failure to address deficiencies has caused any delays in the extension of the 'A' certificate for the vessel, if so, the reasons for the delay;

(d) the steps taken/proposed to be taken by the Government to ensure that LDCL rectifies deficiencies and complies with statutory requirements for the extension of the 'A' certificate;

(e) the measures being adopted by the Government to avoid similar lapses in ensuring seaworthiness and safety of vessels under LDCL; and

(f) whether the Government has considered initiating a review or imposing accountability on LDCL for the delays and deficiencies, if so, the details thereof?

Use of Artificial Intelligence in Judiciary

3476. Shri Shrirang Appa Chandu Barne:
 Shri Alok Sharma:
 Shri Suresh Kumar Kashyap:
 Shri Chintamani Maharaj:
 Shri Chavda Vinod Lakhamshi:
 Shri Dulu Mahato:
 Smt. Roopkumari Choudhary:
 Smt. Bharti Pardhi:
 Shri Praveen Patel:
 Shri Bhojraj Nag:
 Shri P C Mohan:
 Shri P P Chaudhary:
 Shri Jai Prakash:
 Shri Manoj Tiwari:
 Shri Janardan Mishra:
 Smt. Shobhanaben Mahendrasinh Baraiya:

Will the Minister of LAW AND JUSTICE

be pleased to state:

(a) whether the Government proposes to integrate Artificial Intelligence (AI) in to the Judiciary and Law Enforcement in the country;

(b) if so, whether any special policies or guidelines are being prepared for the use of Ethical AI in the legal system, if so, the details thereof;

(c) the manner in which AI is being utilized to reduce the pendency of cases in Indian Courts and improve their working efficiency;

(d) the manner in which the law enforcement agencies could ensure accountability and transparency in the use of AI technologies; and

(e) the biggest challenges being faced in implementing AI in the Indian legal system along with the strategies being adopted/scheme proposed to be formulated by the Government to overcome these challenges?

India's Green Maritime Transition

†3477. Shri Alok Sharma:
 Shri Jaswantsinh Sumanbhai Bhabhor:
 Shri Anurag Singh Thakur:
 Smt. Kamaljeet Sehwat:
 Shri Pradeep Kumar Singh:
 Shri Devusinh Chauhan:
 Shri Anurag Sharma:
 Shri Manoj Tiwari:
 Shri Balabhadra Majhi:
 Shri Shankar Lalwani:
 Smt. Aparajita Sarangi:
 Shri Janardan Mishra:

Will the Minister of PORTS, SHIPPING AND WATERWAYS

be pleased to state:

(a) the mechanisms put in place to track and publicly report progress on India's green maritime transition;

(b) whether there are any Government-led training programs to prepare maritime workers for emerging green shipping technologies;

(c) if so, the details thereof;

(d) whether the Government has set any specific carbon reduction targets for the maritime sector in line with Amrit Kaal Vision 2047; and

(e) if so, the details thereof?

Judicial Infrastructure in Dhubri

3478. Md. Rakibul Hussain:

Will the Minister of LAW AND JUSTICE

be pleased to state:

(a) the steps being taken to improve the functioning and infrastructure of the district court to handle the rising cases and ensure timely justice delivery in Dhubri district of Assam; and

(b) the manner in which the Government is addressing the issue of judicial vacancies and shortage of trained judicial staff in order to reduce delays in the justice system and ensure a quicker resolution of cases in the said district?

AB PM-JAY in Maharashtra

†3479. Shri Omprakash Bhupalsinh *Alias* Pavan Rajenimbalkar:

Shri Sanjay Uttamrao Deshmukh:

Shri Sanjay Haribhau Jadhav:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) the number of cards issued under the Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB PM-JAY), State/UT-wise including Maharashtra particularly in Parbhani and Osmanabad Parliamentary Constituency during the last five years, till date;

(b) the eligibility criteria fixed for availing benefits under AB PM-JAY;

(c) the amount released to beneficiaries under AB PM-JAY during the last five years State/UT-wise particularly Maharashtra including Yavatmal-Washim Parliamentary Constituency;

(d) whether it is a fact that people are not able to get the benefits of the said scheme due to the indifference of private hospitals, if so, the details thereof along with the necessary steps taken in this regard; and

(e) the details of appropriate steps taken/proposed to be taken by the Government to strengthen the healthcare services and empanel more private hospitals under the said scheme?

Treatment of Indian Deportees

3480. Shri Raja Ram Singh:

Will the Minister of EXTERNAL AFFAIRS

be pleased to state:

(a) whether the Government has taken cognizance of reports regarding Indian deportees being shackled during repatriation by U.S. Immigration and Customs Enforcement (ICE), if so, the details thereof;

(b) whether the Government has raised any formal diplomatic objections with the United

States regarding the treatment of Indian deportees, if so, the details thereof and if not, the reasons therefor;

(c) whether the Standard Operating Procedure (SOP) for deportation by aircraft, effective since 2012 has allowed the use of restraints if so, whether India has sought any modifications for its nationals and if not, the reasons therefor; and

(d) whether the Ministry has received any complaints from deported individuals regarding mistreatment during repatriation, if so, the details of the reports along with the action taken reports against the same?

Women Peacekeepers at UN Missions

3481. Shri Suresh Kumar Shetkar:
Shri Chhatrapal Singh Gangwar:
Shri Vishweshwar Hegde Kageri:
Shri Basavaraj Bommai:
Shri Kota Srinivasa Poojary:
Smt. Smita Uday Wagh:
Shri P C Mohan:
Shri Anurag Singh Thakur:
Shri Trivendra Singh Rawat:
Shri Khagen Murmu:

Will the Minister of EXTERNAL AFFAIRS

be pleased to state:

(a) whether a Conference on Women Peacekeepers from Global South was held in New Delhi recently;

(b) if so, the details thereof including the number of participating countries and the number of women peacekeepers presently deployed in the UN missions;

(c) the details of specific initiatives being taken by the Government to train and deploy more women peacekeepers in the UN missions and the steps being taken to ensure the effective implementation of lessons and recommendations that emerged from the Conference;

(d) the roles likely to be played by the States including Maharashtra therein;

(e) whether the Government plans to enhance collaboration with other Global South nations in peacekeeping training and capacity-building programs and also to set up specialised training centres in collaboration with other nations to equip women peacekeepers with advance skills for modern peacekeeping challenges;

(f) if so, the details thereof, State-wise including Maharashtra; and

(g) the manner in which such conference is likely to be useful to our country?

Sagarmala Scheme

3482. Shri K Radhakrishnan:

Will the Minister of PORTS, SHIPPING AND WATERWAYS

be pleased to state:

(a) the salient features of the Sagarmala scheme along with the steps taken by the Government to promote development in the country, through ports;

(b) the number of projects so far undertaken along with the funds sanctioned and projects executed under the said scheme;

(c) the details of the projects undertaken in the State of Kerala, under Sagarmala scheme

along with the status in respect of port modernisation and connectivity; and

(d) the steps taken by the Government to improve the port infrastructure in the State of Kerala?

Nutrient Based Subsidy Scheme

3483. Shri Naresh Ganpat Mhaske:
Dr. Shrikant Eknath Shinde:
Shri Rajesh Verma:
Smt. Shambhavi:
Shri Ravindra Dattaram Waikar:

Will the Minister of CHEMICALS AND FERTILIZERS

be pleased to state:

(a) whether the Government has implemented the Nutrient Based Subsidy (NBS) scheme for Phosphatic & Potassic (P&K) fertilizers, and if so, the details of the subsidy rates fixed for DAP during Kharif 2024 and Rabi 2024-25;

(b) whether there are special packages provided by the Government to ensure the availability of DAP at affordable prices to farmers, and if so, the specific details of these packages and their financial implications;

(c) whether the Government has taken steps to promote Potash Derived from Molasses (PDM) under the NBS regime, and if so, the details of this initiative; and

(d) whether these initiatives are expected to enhance self-sufficiency in fertilizer production in the country, and if so, the anticipated outcomes of these efforts?

Adolescent Girls Club

†3484. Shri Lumba Ram Chaudhary:
Shri Gajendra Singh Patel:
Smt. Mahima Kumari Mewar:
Shri Basavaraj Bommai:
Shri Bhartruhari Mahtab:
Shri Ganesh Singh:
Smt. Roopkumari Choudhary:
Dr. Rajesh Mishra:
Shri Bhojraj Nag:
Shri Yogender Chandolia:
Shri Manoj Tiwari:
Smt. Kamlesh Jangde:
Shri Dineshbhai Makwana:
Shri Chavda Vinod Lakhamshi:
Smt. Shobhanaben Mahendrasinh Baraiya:
Smt. Smita Uday Wagh:
Shri Kanwar Singh Tanwar:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

be pleased to state:

(a) whether the Government has launched the Adolescent Girls Club initiative in the country, if so, the details and objectives thereof;

(b) the details of measures that are being taken to expand the said initiative to other States in the country particularly in Uttar Pradesh, Karnataka and Maharashtra to ensure its uniform

implementation, State-wise;

(c) whether it is also proposed to engage parents and guardians in the Adolescent Girls Club initiative to ensure a holistic approach to adolescent development particularly in Maharashtra, if so, the details thereof;

(d) whether any specific guidelines/framework has been formulated to integrate the Adolescent Girls Club with the existing school curriculum in the country especially in Maharashtra; and

(e) if so, the details of these guidelines along with the manner in which it is being implemented State-wise?

AI Tools for Tuberculosis Screening

3485. Shri Selvaganapathi T.M.:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether it is a fact that the States and Union Territories have been asked to use untested AI tools for TB screening despite the fact that these were not recommended for programmatic implementation and if so, the details thereof;

(b) whether the States and Union Territories were asked to use only DeepCXR tool only in the end January of 2025 and if so, the details thereof; and

(c) whether it is a fact that it has become impossible to achieve the goal of elimination of TB by 2025 and if so the reasons therefor?

Anemia among Women

3486. Shri Mani A:

Smt. Vijaylakshmi Devi:

Ms Mahua Moitra:

Dr. Nishikant Dubey:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

be pleased to state:

(a) the number of women suffering from anemia and children affected by malnutrition in the country especially in Jharkhand and particularly in Dharmapuri Parliamentary constituency in Tamil Nadu;

(b) the details of the measures being taken by the Government to address said issues, including specific programs and initiatives launched therefor;

(c) the number of women with anemia and malnourished children in said States, district-wise;

(d) the details of funds, resources, and assistance provided to said States to address the above issue; and

(e) the details of the incidence of malnutrition from pregnancy to age of five during the last ten years, State-wise, year-wise?

Advocates Act, 1961

3487. Shri V K Sreekandan:

Will the Minister of LAW AND JUSTICE

be pleased to state:

(a) whether the Government is considering to amend the Advocates Act, 1961, if so, the details thereof;

(b) whether the proposed amendments fail to address the pertinent issues faced by the legal fraternity, if so the details thereof; and

(c) whether the Government discussed with the legal fraternity to allay the fears arising out of the proposed amendments, if so, the details thereof?

Illegal Immigration of Indian Citizens

3488. Shri Asaduddin Owaisi:
Shri K Radhakrishnan:
Shri Vijayakumar *Alias* Vijay Vasanth:
Adv Dean Kuriakose:
Adv. Adoor Prakash:
Shri K C Venugopal:
Shri Manickam Tagore B:

Will the Minister of EXTERNAL AFFAIRS

be pleased to state:

(a) whether the Government is aware of reports of large number of Indian citizens attempting illegal entry into various countries particularly the United States of America;

(b) if so, the details of Indian citizens arrested for illegal immigration to the United States during the last year indicating the number of such arrests, State-wise;

(c) the number of Indian citizens deported from various countries over the past five years, year-wise and country-wise;

(d) whether the Ministry incurs any expenditure when Indian citizens are deported from other countries and if so, the total expenditure incurred year-wise over the past five years; and

(e) whether the Government has undertaken discussions or agreements with the United States or other countries to address the issue of illegal immigration by Indian citizens and if so, the details thereof?

Visa-on-Arrival

3489. Dr. M K Vishnu Prasad:

Will the Minister of EXTERNAL AFFAIRS

be pleased to state:

(a) the details of the foreign countries which have been offered Visa-on-Arrival by India;

(b) the names of the countries which have offered Visa-on-Arrival facility for Indians visiting those countries abroad;

(c) the details of foreign countries which were added to the Visa-on-Arrival to India list during the last five years; and

(d) the details of other countries which provides Visa-on-Arrival for Indians visiting those countries during the last five years?

Environmental Concerns in Mormugao Port Authority Region

3490. Shri Captain Viriato Fernandes:

Will the Minister of PORTS, SHIPPING AND WATERWAYS

be pleased to state:

(a) whether the Government has earmarked funds under any infrastructure financing schemes to address environmental concerns in the Mormugao Port Authority region;

(b) if so, the details thereof;

(c) whether it is a fact that a portion of the revenue generated from coal imports is being utilized to mitigate pollution in the surrounding areas of Mormugao, Vasco-da-Gama, Dabolim, Cortalim, and along the coastal villages through which the coal trains are passing;

(d) if so, the details thereof; and

(e) if not, whether the Government is likely to consider a dedicated fund for sustainable development in port-affected areas and if so, the details thereof?

Sale of Spurious Blood

3491. Shri Tanuj Punia:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether it is a fact that a racket is operating to sell spurious blood on a large scale in the country;

(b) if so, the details thereof;

(c) the action taken/proposed to be taken by the Government so far against the people who involved in the illegal trade of spurious blood in the country; and

(d) the action proposed to be taken by the Government so that the trade of spurious blood does not occur again?

ODR and Virtual Courts in Maharashtra

3492. Shri Vishaldada Prakashbapu Patil:

Will the Minister of LAW AND JUSTICE

be pleased to state:

(a) whether the Government has plans to expand the scope of Virtual Courts beyond handling traffic challans, if so, the details thereof and if not, the reasons therefor;

(b) the steps taken by the Government to encourage High Courts to establish Virtual Benches, particularly in Maharashtra; and

(c) whether Online Dispute Resolution (ODR) mechanisms are being implemented across States/UTs, particularly in Maharashtra, if so, the details thereof?

Malnutrition among Children and Pregnant Women

†3493. Shri Manish Jaiswal:

Smt. Manju Sharma:

Shri Nalin Soren:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

be pleased to state:

- (a) the details of the schemes being implemented by the Government to prevent malnutrition among children and pregnant women particularly in Jharkhand;
- (b) the details of the current schemes/programmes being implemented to tackle the problem of malnutrition in women and children across the country;
- (c) the details of the budget allocation for the above programmes during the last three years and the current year, State/UT-wise;
- (d) the details of malnutrition rate in Rajasthan during the said period;
- (e) the other concrete steps taken by the Government to tackle the problem of malnutrition across the country; and
- (f) whether the Government has made any one accountable to ensure the proper implementation of the said schemes, if so, the details thereof?

Illegal Export of Unlicensed Opioids and Regulatory Oversight

3494. Shri Azad Kirti Jha:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

- (a) whether the Government is aware of reports alleging that Indian Pharmaceutical Companies, including Aveo Pharmaceuticals, have been illegally manufacturing and exporting unlicensed opioid-based drugs to West African countries, contributing to a major public health crisis and if so, the details thereof;
- (b) the steps taken/proposed to be taken by the Government to investigate these allegations and hold the responsible entities accountable;
- (c) whether the loopholes in the existing regulations on pharmaceutical exports have enabled the continued export of such unlicensed and harmful drugs, if so, the details thereof;
- (d) the measures taken/proposed to be taken by the Central Drugs Standard Control Organisation (CDSCO) to ensure stricter enforcement and monitoring of pharmaceutical exports, particularly in the case of opioid-based medications; and
- (e) whether the Government has conducted any inspections or audits of pharmaceutical manufacturers engaged in the export of opioid-based drugs and if so, the details thereof?

National Creche Scheme

3495. Smt. Kanimozhi Karunanidhi:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

be pleased to state:

- (a) the number and details of the functional creche facilities available under the National Creche Scheme in the country from 2017 to till date indicating their capacity, and the number of children benefiting from them, State and UT-wise;
- (b) the details of the steps taken by the Government to improve and expand the creche infrastructure, particularly in rural and underserved areas, to ensure better accessibility for working parents;
- (c) whether the Government is planning to establish Government-supported creches in industrial clusters to increase female labour force participation, if so, the details thereof; and
- (d) whether the Government has conducted any assessment of the impact of the amendment to The Maternity Benefit Act (MBA) in 2017, which made it mandatory for companies with more

than 50 employees to offer creche facility in the premises, with costs to be borne by the employer and if so, the findings of such assessment?

Recruitments in AIIMS

3496. Adv Priya Saroj:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) the details of department wise regular posts, total number of new created posts and category-wise (UR, SEBC, SC, ST) recruitment made for Senior Residents (SRs), Junior Residents (JRs) and Research Associates (RAs) during the last 20 years in AIIMS, New Delhi on the basis of tenure;

(b) the number of SRs/JRs/Research Associates of General Category who are working on contract basis or otherwise against the posts meant for SEBC/SC/ST categories-wise and department-wise along with their tenure indicating month, year and with and without break; and

(c) the percentage of such employees as mentioned in comparison to the total sanctioned strength in AIIMS, New Delhi, category-wise and department-wise?

Development of Buckingham Canal

3497. Shri Maddila Gurumoorthy:

Will the Minister of PORTS, SHIPPING AND WATERWAYS

be pleased to state:

(a) whether the Government is aware of the urgent need for the development of the Buckingham Canal as part of the inland waterways network, considering its historical significance in trade and transport along the eastern coast of India;

(b) whether any steps have been taken to declare the Buckingham Canal a National Waterway and if so, the details of the plans, timelines and budget allocations therefor;

(c) the manner in which the revitalization of the Buckingham Canal will enhance cost-effective and environmental friendly cargo transport between coastal cities and ports and the measures being taken to achieve this; and

(d) whether the Government has evaluated the socio-economic benefits of developing the Buckingham Canal, especially regarding tourism and livelihood opportunities for local communities, particularly those in fishing and transport?

Demand of Fertilizers

†3498. Shri Rahul Kaswan:

Will the Minister of CHEMICALS AND FERTILIZERS

be pleased to state:

(a) whether the demand of fertilizers in several agriculture dominated States of the country has not been adequately met during the last three years;

(b) if so, the details of the shortage of fertilizers during the last three years, State-wise including Rajasthan;

(c) whether the Government proposes to formulate a plan to ensure the timely supply of qualitative fertilizers in adequate quantity at fair price; and

(d) if so, the details thereof and if not, the reasons therefor?

Domestic Production and Import of Fertilizers

†3499. Smt. Vijaylakshmi Devi:

Will the Minister of CHEMICALS AND FERTILIZERS

be pleased to state:

(a) the details of the estimated domestic production and import of fertilizers during the last three years, State-wise and district wise;

(b) the details of the estimated demand of fertilizers during the last three years along with the measures being taken to ensure its supply;

(c) whether the Government is taking any steps to ensure that the farmers do not have to pay more for fertilizers; and

(d) if so, the details thereof?

Rashtriya Mahila Kosh

†3500. Shri Balwant Baswant Wankhade:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

be pleased to state:

(a) the details of the loan schemes being run under the Rashtriya Mahila Kosh (RMK) along with the eligibility norms to avail such loans;

(b) the number of women belonging to Scheduled Castes/Scheduled Tribes who have been benefitted from the RMK during each of the last three years and the current year, State/UT-wise;

(c) whether the Government has received complaints regarding overcharging of interest rate on loans under the RMK during the said period and if so, the details thereof along with action taken/being taken by the Government on such complaints;

(d) whether the Government proposes to restructure/amend the RMK, if so, the details thereof and the reasons therefor; and

(e) the details of the steps taken/being taken by the Government to extend the coverage of RMK across the country?

Mahila Shakti Kendras

3501. Shri Vishnu Datt Sharma:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

be pleased to state:

(a) whether the Government is implementing the Mahila Shakti Kendras (MSKs) to empower rural women, especially in the State of Madhya Pradesh and if so, the details thereof;

(b) whether the Government has established MSKs in the districts of Katni, Panna and the town of Khajuraho in the Khajuraho Parliamentary Constituency;

(c) if so, the details thereof along with the measures being taken to ensure the success of the said scheme; and

(d) if not, the reasons therefor?

HIV Self-Testing

3502. Shri Anurag Singh Thakur:
Shri Khagen Murmu:
Smt. Aparajita Sarangi:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) the manner in which the Government plans to integrate HIV Self-Testing (HIVST) into the existing National AIDS and STD Control Programme (NACP) Phase-V;

(b) the steps taken/proposed to be taken by the Government to ensure that the Self-Testing kits are affordable and accessible especially for marginalized and vulnerable populations;

(c) the role of public-private partnerships in expanding the reach of HIV self-testing; and

(d) whether there are any existing collaborations with private healthcare providers and NGOs and if so, the details thereof?

Minimum Wages to AWW and AWH

†3503. Shri Amra Ram:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

be pleased to state:

(a) the number of the sanctioned posts along with the number of Anganwadi workers (AWWs) and Anganwadi Helpers (AWHs) working against the said posts indicating the honorarium being paid to them, State-wise;

(b) whether the Government proposes to make AWWs permanent, if so, the time-frame fixed in this regard and if not, the reasons therefor; and

(c) whether the Government contemplates to fix minimum wages for AWWs, State-wise, if so, the time by which it is likely to be provided and if not, the reasons therefor?

Women and Child Counselling centres

3504. Shri Magunta Sreenivasulu Reddy:
Shri Putta Mahesh Kumar:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

be pleased to state:

(a) whether the Government has undertaken any schemes/Programmes/initiatives for the construction and development of Women and Child Counselling Centres across the country;

(b) if so, the details of such programmes/schemes/initiatives and the funds allocated/utilised for the same during the last five years, State-wise and district-wise in Andhra Pradesh;

(c) the number of women and child counselling centres proposed, approved and presently functional across the country, State-wise and districts-wise including Prakasam and Eluru district in said State;

(d) the number of women and child specialist psychologists, therapists and psychiatrists' positions available along with those presently employed and vacancies in child counselling centres in the country, State-wise and district-wise in the said State; and

(e) whether the Government has put forward any guidelines/manual regarding the functioning/maintenance of child counselling centres, if so, the details thereof?

AIIMS in Madurai

3505. Thiru Dayanidhi Maran:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

- (a) the current status of the All India Institute of Medical Sciences (AIIMS) project in Madurai along with the expected timeline for its completion;
- (b) the details of total budget allocated/utilized for the Madurai AIIMS project;
- (c) whether there are any delays in fund disbursement that are affecting the progress of the project and if so, the details thereof;
- (d) the main reasons for the delay in the Madurai AIIMS project and the manner in which these are being addressed;
- (e) whether there are contingency plans to avoid further delays in construction and operationalisation of the said project and if so, the details thereof; and
- (f) whether the Union Government has provided regular updates to the State Government and the public about the progress of the Madurai AIIMS project and if so, the details thereof?

Export of Traditional Medicines and Health Products

†3506. Dr. Sambit Patra:

Will the Minister of AYUSH

be pleased to state:

- (a) the details of the targets set by the Government under AYUSH Oushadhi Gunvatta Evam Utpadan Samvardhan Yojana and the achievements made thereunder during the last five years;
- (b) whether the Government has implemented any action plan to enhance the export of traditional medicines and healthcare products through Oushadhi Gunvatta Evam Utpadan Samvardhan Yojana and if so, the details thereof;
- (c) whether the Government has set any targets for export of traditional medicines and healthcare products through Oushadhi Gunvatta Evam Utpadan Samvardhan Yojana;
- (d) if so, the details of the targets set and achievements made thereunder during the last three years;
- (e) whether the Government has taken any measures for effective quality control, safety monitoring and surveillance of misleading advertisements of AYUSH medicines; and
- (f) if so, the details thereof?

Empowerment of Women and Children

3507. Shri Eswarasamy K:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

be pleased to state:

- (a) the details of schemes for empowerment of women and development of children by Non-Governmental Organisations (NGOs) in Tamil Nadu;
- (b) whether Government has put in place any mechanism to monitor the work being done by NGOs;
- (c) if so, the details thereof;
- (d) the details of the beneficiaries of various schemes during the last two years and the

current year, State-wise; and

(e) whether these schemes have helped in improving the standard of life of beneficiaries, if so, the details of the method of assessment and the results thereof?

Spread of GBS

3508. Smt. Anita Subhadarshini:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether there is an increase in the number of patients affected by Guillain-Barre Syndrome (GBS) in the country in recent months;

(b) if so, the details thereof, State-wise;

(c) whether the Government has constituted any expert committee to find out the cause of spread of GBS and if so, the details thereof;

(d) whether the Government has formulated any roadmap to check the spread of GBS in future; and

(e) if so, the details thereof?

Child Care Institutions

3509. Shri Haribhai Patel:

Shri Raju Bista:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

be pleased to state:

(a) whether the Government has recently increased support for Child Care Institutions (CCIs) under the Mission Vatsalya scheme and if so, the details of the support provided during FY 2023-24, State-wise;

(b) whether there have been any enhancements in non-institutional care services for children in need of care and protection and if so, the number of children supported under these services;

(c) whether the Government has established any new District Child Protection Units or Child Welfare Committees as part of Mission Vatsalya and if so, the details of these establishments State-wise;

(d) whether there are any specific initiatives aimed at improving educational and vocational training opportunities for children in CCIs, if so, the details thereof;

(e) whether the Government anticipates that these efforts will lead to improved outcomes for children in care and if so, the details thereof along with the manner in which it will be measured; and

(f) the details of the support provided under Mission Vatsalya in the district of Darjeeling and Kalimpong since its inception?

Healthcare Infrastructure in Konaseema Andhra Pradesh

3510. Shri G M Harish Balayogi:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) the number and details of healthcare centres/hospitals operational in Konaseema district in the State of Andhra Pradesh including Government, private and specialty hospitals, especially their capacity and facilities available;

(b) the number and details of medical personnel currently available across all healthcare centres/hospitals in Konaseema district, categorized health centre-wise, especially doctors (specialists and general), nurses, paramedics and other staff;

(c) the details regarding the current vacant positions across all healthcare centers/hospitals in Konaseema district including reasons for vacancies and steps being taken to fill them, health centre-wise and position-wise;

(d) the doctor-patient and nurse-patient ratio in Konaseema along with the steps undertaken to improve these ratios;

(e) the details regarding the availability of essential medical equipment, diagnostic facilities and critical care units in Government hospitals in Konaseema district;

(f) whether the Government has any plan to strengthen healthcare infrastructure in Konaseema district, if so, the details thereof; and

(g) the details regarding the availability and implementation of telemedicine and digital healthcare services in Konaseema district?

Problem due to Snake Bites

3511. Shri Ramasahayam Raghuram Reddy:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether the Government is aware that snake bites are a big problem in the country and if so, the details thereof;

(b) whether the Government is aware that Telangana has a particularly high number of snake bite cases and if so, the details thereof;

(c) the steps taken by the Government to redress the problem in this regard;

(d) whether any funds have been allocated for the same and if so, the details thereof; and

(e) whether there has been any awareness campaign on poisonous snakes and if so, the details thereof alongwith the funding provided in this regard?

International Passenger Ship Services from Kerala

3512. Shri Hibi Eden:

Will the Minister of PORTS, SHIPPING AND WATERWAYS

be pleased to state:

(a) whether the Government is aware of Kerala's recent initiative to establish a passenger ship service to foreign destinations, making it the first such service from India;

(b) if so, the details and the current status thereof;

(c) whether any feasibility studies or assessments have been conducted on the economic, strategic, and operational viability of these proposed international passenger ship services, if so, the details thereof;

(d) whether the Government has received any proposals from the State of Kerala seeking collaboration for launching passenger ship services to foreign countries, if so, the details thereof; and

(e) whether the Government has engaged in discussions with the State Government of Kerala regarding infrastructure requirements, and other logistical aspects necessary for implementing this service, if so, the details thereof including the projected timeline for its commencement and if not, the reasons therefor?

Analysis of Diagnostic Techniques Act

3513. Dr. T Sumathy *Alias* Thamizhachi Thangapandian:
Com. Selvaraj V:
Shri Subbarayan K:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether the Government is aware that 4.6 lakhs girls were missed at birth each year between 2013-2017 in the country and if so, the details thereof;

(b) whether the Government is planning to undertake any analysis on how girls go missing at birth despite the existence of the Pre-Conception and Pre-Natal Diagnostic Techniques (PC-PNDT) Act, 1994;

(c) if so, the details thereof and if not, the reasons thereof;

(d) whether the attention of the Government has been drawn towards a statement made by the President of Indian Medical Association (IMA) against PC-PNDT Act made to prevent female foeticide saying that the prohibitions under this act need to be dispensed with owing to its massive failure over 30 years; and

(e) if so, the details thereof and the response of the Government thereto?

Visit of European Commission President

3514. Shri Sudheer Gupta:
Shri Dhairyasheel Sambhajirao Mane:
Shri Chavan Ravindra Vasantryao:

Will the Minister of EXTERNAL AFFAIRS

be pleased to state:

(a) the details of major agreements signed during the visit of European Commission President Ursula von der Leyen to India recently;

(b) whether India and European Union has signed or proposes to sign any Free Trade Agreement;

(c) if so, the details thereof and the salient features of the said trade agreement between the two partners;

(d) whether India and European Union has also signed an agreement on security and defence partnership, artificial intelligence and the inter operation ability of digital public infrastructure and if so, the details thereof; and

(e) the manner in which the said free trade agreement with European Union is likely to be helpful in realising the India's dream of achieving the status of developed nation or Viksit Bharat by 2047?

Healthcare System in Uttar Pradesh

3515. Shri Rajeev Rai:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) the total number of healthcare systems that have been set-up in the State of Uttar Pradesh under National Health Mission (NHM) since June, 2014, year-wise; and

(b) the details of fund allocation and actual expenditure under National Health Mission (NHM) during the last ten years in Uttar Pradesh, district-wise, including Mau and Ballia districts?

Charges for Deportation of Indians

3516. Shri Manish Tewari:

Will the Minister of EXTERNAL AFFAIRS

be pleased to state:

(a) whether the Union Government has paid any charges per person as deportation costs for Indian nationals recently deported by the United States, if so, the details thereof;

(b) whether due process under U.S. immigration law, during expedited removal proceedings, was followed for these deported Indian nationals, if so, the details thereof;

(c) whether the Government has raised any concerns with U.S. authorities regarding Indian deportees being handcuffed, shackled and treated in a manner that undermines their basic human dignity and rights, if so, the details thereof; and

(d) whether Prime Minister Narendra Modi has raised this issue during his recent discussions with President Donald Trump in Washington D.C., if so, the details of the discussions and any assurances received thereon?

Sustainable Management of Medicinal Plants Scheme

3517. Shri Kesineni Sivanath:

Will the Minister of AYUSH

be pleased to state:

(a) the total amount of funds sanctioned and released under the Conservation, Development and Sustainable Management of Medicinal Plants Scheme till date, State/UT-wise;

(b) the total number of projects funded by the said scheme till date, State/UT-wise especially in the State of Andhra Pradesh;

(c) the details regarding the projects completed, ongoing projects and the timeline required for their completion along with the funds released till date;

(d) the details of the total number of farmers trained under the projects supported for Information, Education and Communication (IEC) activities of the said scheme, classified, State/UT-wise;

(e) whether the Government has any data regarding the funds sanctioned and released under the component of Quality Testing and Certification of raw material of the said scheme; and

(f) if so, the details thereof, State/UT-wise and funds released till date in this regard?

Import Tariff on BRICS Countries

3518. Shri S Venkatesan:

Will the Minister of EXTERNAL AFFAIRS

be pleased to state:

(a) the response of the Government of India on US President's warning to BRICS countries regarding impositions 100 percent import tariff;

(b) whether the Government is considering to impose reciprocal import duties in case US resort to hike the said tariff; and

(c) if so, the details thereof?

Ayushman Bharat Digital Mission (ABDM)

3519. Smt. Mahima Kumari Mewar:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) the details of the progress made under the Ayushman Bharat Digital Mission (ABDM) in financial year 2024-25 in terms of Health ID generation, Health Professional Registry (HPR), and Health Facility Registry (HFR);

(b) the number of healthcare facilities and professionals registered under ABDM in the financial year 2024-25 across the country, State/UT-wise;

(c) the total financial incentives disbursed under the Digital Health Incentive Scheme (DHIS) to encourage hospitals and clinics to adopt digital health solutions;

(d) the number of beneficiaries registered and vaccine doses recorded under the U-WIN Portal since its launch; and

(e) the measures being taken by the Government to ensure interoperability, data security, and privacy in India's digital healthcare ecosystem?

Role of NGOs in Women Empowerment

†3520. Shri Daroga Prasad Saroj:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

be pleased to state:

(a) the details of the schemes being implemented for women empowerment and child development through Non-Governmental Organisations (NGOs) in Uttar Pradesh, district-wise including the parliamentary constituency of Lalganj district Azamgarh;

(b) whether it has come to light that some NGOs working in the said State have misappropriated the funds allocated to them for implementing Government sponsored schemes;

(c) if so, the number of cases reported in this regard during the last five years; and

(d) the details of the measures taken/to be taken to strengthen the role of NGOs in promoting the women and children welfare in rural and tribal areas of Uttar Pradesh?

Shortage of Staff in Public Hospitals

3521. Ms. Praniti Sushilkumar Shinde:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether the Government has issued guidelines regarding the minimum staff-patient ratio in public hospitals;

- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has taken steps to address the shortage of healthcare workers in government hospitals by filling vacancies;
- (d) if so, the details thereof including the timeline fixed for filling these vacancies and if not, the reasons therefor; and
- (e) the strategies being employed to mitigate the impact of shortage of staff on patient care?

PMSSY Block in Government Medical College, Kozhikode

3522. Shri M K Raghavan:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

- (a) whether the Government is aware of the fact that Pradhan Mantri Swasthya Suraksha Yojana (PMSSY) block in the Government Medical College Hospital, Kozhikode is functioning partially only since its inauguration in Kozhikode;
- (b) if so, the details thereof including the reason for partial operations despite the block being fully equipped with the latest machinery and infrastructure;
- (c) whether the Government has taken any steps in consultation with the Government of Kerala for commencement of full operation of PMSSY Block in the said hospital; and
- (d) if so, the details thereof?

Expansion of PM-ABHIM Programme

3523. Shri Krishna Prasad Tenneti:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

- (a) the status of implementation of target set for Ayushman Bharat Health and Wellness Centres (AB-HWCs) in rural areas, Block Public Health Units (BPHUs), Critical Care Hospital Blocks and Integrated district Public Health Laboratories (IPHL) being run as part of the Pradhan Mantri Ayushman Bharat Health Infrastructure (PM-ABHIM); and
- (b) whether there is any plan to extend the said programme beyond high focus States to other backward areas including Bapatla in Andhra Pradesh and if so, the details thereof?

Supply of Banned Drugs

3524. Shri Vishweshwar Hegde Kageri:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

- (a) whether the Government is aware that many banned medicines are being supplied across the country;
- (b) if so, the details thereof; and
- (c) the steps taken/proposed to be taken by the Government to stop supply of such banned medicines?

Improvement in Geriatric Healthcare through AYUSH

3525. Smt. Bijuli Kalita Medhi:

Will the Minister of AYUSH

be pleased to state:

(a) the specific measures being taken by the Government under the MoU to improve geriatric healthcare using Ayush-based interventions;

(b) the manner in which the Government is likely to ensure that the said initiatives under this MoU reach rural and underprivileged senior citizens who may not have easy access to healthcare facilities;

(c) the details of the training programmes provided for healthcare workers and social workers to integrate AYUSH practices into elderly care and addiction rehabilitation;

(d) whether any public-private partnership models are being considered to expand the reach of these initiatives; and

(e) if so, the details thereof?

Regularization of AWW and AWH

3526. Com. Selvaraj V:
Shri Subbarayan K:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

be pleased to state:

(a) whether the attention of the Government has been drawn towards an observation by the Gujarat High Court urging the Union and the State Government to jointly formulate a policy for absorption of Anganwadi Workers (AWW) and Anganwadi Helpers (AWH) in Government services and confer the consequential benefits of regularization of their jobs under the Integrated Child Development Services (ICDS), a centrally sponsored scheme; and

(b) if so, the details thereof and the response of the Government thereto?

Malnutrition and Stunting among Children

3527. Shri Vishnu Dayal Ram:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

be pleased to state:

(a) the current rates of stunting, wasting and malnutrition among children under six years, State-wise;

(b) the extent to which ICDS has contributed to addressing these challenges as per evaluation studies;

(c) whether the Government has identified and implemented location-specific strategies to reduce malnutrition and stunting; and

(d) if so, the details thereof, and if not, the reasons therefor?

Committee for Fast Track Disposal of Pending Government Cases

†3528. Shri Bhausahab Rajaram Wakchaure:

Will the Minister of LAW AND JUSTICE

be pleased to state:

(a) whether the Government proposes to constitute a high level committee of impartial and experienced advocates under whose guidance such Government cases which are unnecessarily pending in the courts for a long time at district, State and Central level and due to which development is being hindered can be put on fast track and resolved/disposed off immediately;

(b) if so, the details thereof;

(c) whether the Government has received any proposal/suggestion from the public representatives in this regard;

(d) if so, the details thereof; and

(e) the details of action taken/being taken by the Government so far in this regard?

Budget Allocation for Healthcare Infrastructure

3529. Shri Janardan Singh Sigiwal:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether the Government proposes to increase the budgetary allocation for the Ministry for financial year 2025-26 and if so, the details thereof, scheme-wise;

(b) whether the budget for healthcare infrastructure development has been prioritized in the said budget allocation and if so, the details thereof, project-wise;

(c) whether the allocation of budget for public health programmes including disease control/prevention has seen an increase in the said budget and if so, the details thereof, programme-wise;

(d) whether the Government has allocated specific funds for medical research and innovation across the country and if so, the details thereof, focused area-wise; and

(e) whether the Government has provided budget for setting up new medical colleges/hospitals across the country for the financial year 2025-26 and if so, the details thereof, State-wise including Bihar?

Fertilizer Stocks for Agricultural Season

†3530. Shri Satpal Brahamchari:

Will the Minister of CHEMICALS AND FERTILIZERS

be pleased to state:

(a) the reasons behind the shortage of fertilizers during peak showing season in the state of Haryana;

(b) the steps proposed to address the issue in the last three years;

(c) the steps taken to ensure the level of fertilizer stock and its timely availability in Haryana especially Sonipat Lok Sabha constituency during the peak agricultural season last year;

(d) the measures being proposed to implement a more efficient fertilizer distribution system through digital platforms like Direct-to-Farmer Models to reduce dependence on intermediaries; and

(e) the details of the fertilizer stock provided to Haryana especially Sonipat Lok Sabha Constituency in the last year, district-wise?

Sagarmala Young Professional Scheme

3531. Shri Rajmohan Unnithan:

Will the Minister of PORTS, SHIPPING AND WATERWAYS

be pleased to state:

(a) whether the Government has launched a scheme called 'Sagarmala Young Professional Scheme, recently;

(b) if so, the details thereof alongwith the aims and the objective behind the move;

(c) the number of professionals to be hired under the said scheme and the criteria fixed for selecting the professionals;

(d) whether any incentives are likely to be given to professionals under the scheme and if so, the details thereof; and

(e) the steps taken/proposed to be taken by the Government to make the scheme successful?

India-China Meet on Mansarovar Yatra

3532. Shri Bhartruhari Mahtab:

Shri Bhojraj Nag:

Smt. Sanjna Jatav:

Shri Yogender Chandolia:

Shri Tejasvi Surya:

Will the Minister of EXTERNAL AFFAIRS

be pleased to state:

(a) the proposed timeline for resumption of the Kailash Mansarovar Yatra;

(b) the details of protocols likely to be implemented by the Government to ensure the safety of pilgrims of said yatra;

(c) the interregnum arrangements made by the Government to facilitate Mansarovar Yatra until the full resumption;

(d) whether the Government has reviewed the feasibility of resuming direct flight services between India and China and the Kailash Mansarovar Yatra on the occasion of completion of 75 years of diplomatic relations between India and China in the year, 2025; and

(e) if so, the details thereof along with the date by which the said direct flight services and the Kailash Mansarovar Yatra are likely to be resumed?

Development of Narayani River Front

3533. Dr. Alok Kumar Suman:

Will the Minister of PORTS, SHIPPING AND WATERWAYS

be pleased to state:

(a) whether it is fact that the development of river front on Narayani River in the district of Gopalganj was undertaken and two Ghats were constructed under Namani Ganga Programme;

(b) if so, the details thereof;

(c) whether the river Gandak (Narayani River) was declared as National Waterway-37 from Bhaisalotan Barrage to Gandak and Ganga river confluence at Hajipur along with 111 National Waterways in the country, if so, the details of progress in this regard;

(d) whether it is fact that due to non-availability of the potential cargo as well as very low

navigational/vertical clearance on account of the structure located across NW-37, i.e. Rewa Ghat Bridge, development activities are in abeyance; and

(e) if so, the details thereof and remedial action proposed in this regard?

Establishment of NCD Clinics

3534. Shri Kota Srinivasa Poojary:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether the Government has launched any programme under National Programme for Prevention and Control of Non-Communicable Diseases (NP-NCD) in hilly and remote areas of Himachal Pradesh and if so, the details thereof;

(b) the details of District NCD Clinics, District Day Care Centres, Cardiac Care Units and Community Health Centre NCD Clinics established till date in Karnataka; and

(c) whether the Government has taken any specific initiatives to increase public awareness about Non Communicable Diseases in Karnataka and if so, the details thereof?

Closure of First Transgender Clinic

3535. Shri K C Venugopal:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether the Government is aware of the abrupt closure of India's first Transgender clinic in Hyderabad due to an executive order by US Government effectively "pausing" US foreign development assistance for 90 days, on which the clinic functioned, if so, the details thereof;

(b) whether concrete steps have been taken to ensure that transgender individuals continue to have uninterrupted access to specialized healthcare services in the wake of the clinic's closure and if so, the details thereof; and

(c) whether the Government is considering any remedial measures to tackle this issue and if so, the details thereof and if not, the reasons therefor?

Free Transport of Mortal Remains of NRIs

3536. Shri Shafi Parambil:

Will the Minister of EXTERNAL AFFAIRS

be pleased to state:

(a) the details of the existing procedure for transporting the mortal remains of Indians who have died in a foreign country;

(b) whether there is any request that the dead bodies of Non-Resident Indians (NRIs) be sent to India free of cost; and

(c) if so, the steps taken by the Government to support the families of the deceased in transporting the mortal remains to India?

Ayushman Cards in Rajasthan

†3537. Dr. Manna Lal Rawat:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

- (a) the details of the Ayushman cards issued so far in the country, State/UT-wise;
- (b) the details of the Ayushman cards issued in Rajasthan, district-wise; and
- (c) the number of beneficiaries in Rajasthan who have availed the benefits under Ayushman Bharat scheme alongwith expenditure incurred thereon; district-wise?

Data on Cancer Incidence

3538. Shri Tangella Uday Srinivas:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

- (a) whether the Government has compiled data on cancer incidence in the country during the last five years and if so, the details thereof alongwith the number of reported cases annually, State-wise and type-wise;
- (b) whether the Government has conducted research / studies to assess the major causes contributing to the rising incidence of different types of cancer and if so, the key findings thereof;
- (c) whether the Government has analyzed regional variations in cancer incidence and its correlation with socio-economic and environmental factors and if so, the details thereof;
- (d) the funds allocated and utilized for cancer research, treatment infrastructure, and awareness programmes during the last five years with a State-wise and category-wise expenditure breakdown; and
- (e) whether the Government plans to initiate targeted preventive measures, early detection programmes/policy interventions to curb the rising trend of cancer cases in the country and if so, the details thereof?

Rising Cases of Depression Among Youth

3539. Dr. M P Abdussamad Samadani:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

- (a) whether the Government has data on the rising cases of depression among youth in the country and if so, the details thereof alongwith the number of cases reported during the last five years;
- (b) the number of suicide cases among youth due to depression reported during the last five years;
- (c) the steps taken/proposed to be taken by the Government to address mental health challenges among young people, including awareness programmes, counseling services, and integration of mental health support in educational institutions;
- (d) whether the Government has implemented any suicide prevention policies targeting young people in the country and if so, the details thereof; and
- (e) the measures taken/proposed to be taken by the Government to establish helplines, awareness campaigns and early intervention programmes to address mental health issues among the youth?

Participation of Women in Startups

3540. Ms. S Jothimani:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

be pleased to state:

(a) whether women-founded startups account for only 20% of all startups in the country, if so, the details of the steps taken by the Government to encourage more women to take leadership roles in India's startup ecosystem;

(b) whether the Government plan to address the barriers that limit women's participation in the startup sector, particularly in leadership positions, considering the existing gender gap in access to venture capital, if so, the details thereof; and

(c) the details of the initiatives introduced/being introduced to provide financial support and mentorship to women-led startups, especially in light of the fact that only 13% of funding goes to women entrepreneurs?

SHe-Box Portal

†3541. Shri Vijay Baghel:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

be pleased to state:

(a) the steps being taken by the Government to make women aware about SHe-Box portal in various sectors especially in the rural areas of Chhattisgarh State;

(b) whether there are any measures available to address the situation arising out of any breach of confidentiality;

(c) if so, the details thereof;

(d) whether any mechanism is available to provide legal or consultation assistance to women registering complaints on the portal; and

(e) if so, the details thereof, district-wise especially of Durg parliamentary constituency of said State?

Regulation of Fitness Industry

3542. Shri Manickam Tagore B:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether the Government has any plans to regulate the health and fitness industry given the rising number of unregulated trainers, services and products in the country, if so, the details thereof;

(b) whether in light of the growing health and fitness industry in the country, the steps taken by the Government to ensure that consumers are not misled or exploited by the unqualified trainers or ineffective fitness products;

(c) whether the increase in view of health-related issues due to sedentary lifestyle in the country, the Government proposes to promote accessible and affordable fitness programmes for all segments of society particularly those in rural areas; and

(d) whether any initiatives being undertaken by the Government to educate the public about the risks associated with unregulated fitness services and products and promote awareness

about safe practices, if so, the details thereof?

Expansion of Health Infrastructure in Rural Areas

3543. Shri Pushpendra Saroj:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether it is true that though the budget allocation has increased by 13% as compared to the previous year, there is still shortage of doctors, nurses and hospitals in the country especially in the rural areas;

(b) if so, the details thereof, State-wise; and

(c) the specific measures taken/proposed to be taken by the Government to expand healthcare infrastructure and ensure equitable access to medical facilities across all the States in the country?

Pradhan Mantri Matru Vandana Yojana (PMMVY)

3544. Shri Putta Mahesh Kumar:

Shri Santosh Pandey:

Shri Devesh Shakya:

Dr. Anand Kumar:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

be pleased to state:

(a) the number of eligible beneficiaries under Pradhan Mantri Matru Vandana Yojana (PMMVY) particularly from economically weaker sections along with the percentage of eligible women who successfully availed its benefits indicating the funds disbursed, State-wise including Chhattisgarh and district-wise in Uttar Pradesh during the last three years;

(b) the details of the major administrative logistical challenges in implementing PMMVY, especially in rural and remote areas along with the remedial steps taken in this regard;

(c) whether the Government is considering to extend its benefits to subsequent births to ensure better maternal and child health outcomes and if so, the details thereof;

(d) whether PMMVY has contributed to reducing maternal mortality and improving maternal nutrition and if so, the details thereof and the extent to which it compares with other International maternal and welfare programmes;

(e) whether there are any reported inefficiencies, delays, or corruption issues in the fund disbursement process under PMMVY, if so, the details thereof along with the measures been taken to enhance transparency and accountability; and

(f) whether Government has conducted any study with regards to success and impact of the said scheme and if so, the details thereof?

Chinese Establishment of Counties in Hotan Prefecture

3545. Dr. Prashant Yadaora Padole:

Will the Minister of EXTERNAL AFFAIRS

be pleased to state:

(a) whether the Government is aware of China's establishment of two new counties in the Hotan prefecture, incorporating Indian territory in Ladakh, if so, the strategic and diplomatic measures undertaken by the Government to address this issue;

(b) the details of protests lodged by India against the creation of these counties along with the responses received from the Chinese Government, if any; and

(c) whether the Government has formulated any long-term strategies to counter China's increasing administrative and infrastructural developments in the Aksai Chin region, and if so, the details thereof?

India-USA Relations

3546. Shri K Sudhakaran:

Will the Minister of EXTERNAL AFFAIRS

be pleased to state:

(a) whether the Prime Minister of India has recently met with the President of USA, if so, the key outcomes of the said meeting;

(b) whether the Government has assessed the impact of "Make America Great Again" (MAGA) policies on Indian trade, immigration and strategic interests and if so, the details thereof;

(c) whether India has raised concerns regarding protectionist policies under MAGA that could negatively impact Indian businesses and professionals in the U.S. and if so, the details thereof; and

(d) the details of the diplomatic strategy of the Government to safeguard India's economic and geopolitical interests in light of recent initiative of US administration?

Financial Support for Rare Diseases

3547. Dr. Prabha Mallikarjun:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether the Government proposes to give financial support to rare diseases patients and if so, the details of patients provided financial assistance so far;

(b) the measures taken/proposed to be taken by the Government to ensure that these patients, particularly those who have already benefited from initial funding, received uninterrupted and continued access to life sustaining therapies; and

(c) the timeline fixed for addressing this funding gap and establishing sustainable solution for rare disease patients as they require lifelong treatment?

Healthcare Infrastructure in Tribal Areas of Andhra Pradesh

3548. Shri P V Midhun Reddy:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) the steps taken by the Government to improve healthcare infrastructure in tribal areas of Andhra Pradesh, particularly in the Eastern Ghats region;

(b) the number of telemedicine centers established in these areas during the last five years; and

(c) whether the Government has any plan to increase the number of trained healthcare professionals from tribal communities and if so, the details thereof?

CIPET in Satna

†3549. Shri Ganesh Singh:

Will the Minister of CHEMICALS AND FERTILIZERS

be pleased to state:

(a) whether the Central Institute of Petrochemicals Engineering & Technology (CIPET) is established by the Government of India;

(b) whether there are several minerals and industrial establishments as well as small scale industries in Satna parliamentary constituency in Madhya Pradesh;

(c) whether a large number of the students of Vindhya Pradesh go outside for training;

(d) whether the Government proposes to establish a Central Institute of Petrochemicals Engineering & Technology (CIPET) in Satna; and

(e) if so, the details thereof?

Biosafety Laboratories

3550. Shri B K Parthasarathi:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) the details of the existing strength of bio-safety laboratories in the country, State-wise classified as per their Bio-safety level (BSL), State/UT-wise;

(b) the details of the number of bio-safety labs established and under construction under the scheme for setting up of Nationwide Network of Laboratories for Managing Epidemics and National Calamities, State-wise and year-wise since 2021 as per their BSL and area level i.e. regional, State or medical college level; and

(c) the details of the funds released by the Government for the establishment of Bio-safety labs under the said scheme, year-wise since 2021?

Supply and Price Regulation of Fertilizers

†3551. Shri Chhotelal:

Will the Minister of CHEMICALS AND FERTILIZERS

be pleased to state:

(a) whether the Government has formulated any special scheme to ensure the supply and price regulation of fertilizers in the country; and

(b) if so, the various steps taken by the Government to provide farmers with affordable and adequate supply of fertilizers?

Reimbursement of Bills from Private Hospitals

3552. Dr. Mallu Ravi:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) the amount reimbursed by the Union Government to CGHS empanelled private hospitals for treating Government employees and pensioners during the last five years, year-wise;

(b) the complaints received against CGHS empanelled private hospitals for prioritizing private patients over the Government patients/pensioners causing long OPD waiting time, year-wise;

(c) whether there is any mechanism to verify medical tests and medicines claimed in reimbursement bills were actually administered, if so, the details thereof;

(d) whether an undertaking, countersigned by patients or dependents, is taken to confirm patients received treatments and medicines, if so, the details thereof and if not, the reasons therefor;

(e) whether the hospital claimed unused medicines post-discharge but bill them as consumed, compelling patients to repurchase for treatment after discharge, if so, the action taken thereon; and

(f) whether the private hospitals charge the Government Maximum Retail Price (MRP) on medicines without offering discounts, if so, the steps taken/proposed to be taken by the Government to ensure savings for the Government exchequer by encouraging them to give discounts as per current market scenario ?

Additional District and Sessions Judge Court in Odisha

3553. Shri Pradeep Purohit:

Will the Minister of LAW AND JUSTICE

be pleased to state:

(a) the status of recommendation of High Court to set up an Additional District and Sessions Judge Court at Sohela, Bargarh district of Odisha;

(b) whether the Government is aware that litigants and advocates in Sohela face hardships under the new Bharatiya Nagarik Suraksha Sanhita, 2024, if so, the remedial steps being taken by the remedial Government in this regard;

(c) whether a feasibility study has been conducted following the representation by the President, Bar Association, Sohela, if so, the details of its finding;

(d) whether the Government proposes to expedite establishing the Additional District and Sessions Judge Court at Sohela to ease the 52 km travel to Padampur, and if so, the time line by which the court will be established; and

(e) the details of financial and administrative measures being planned to implement the High Court's recommendation for speedy justice delivery in Sohela?

Global Traditional Medicine Centre

3554. Smt. Poonamben Hematbhai Maadam:

Will the Minister of AYUSH

be pleased to state:

(a) whether the collaboration with the World Health Organisation (WHO) has strengthened global recognition of traditional medicine systems;

(b) if so, the details thereof;

(c) whether the WHO Global Traditional Medicine Centre (GTMC) in Jamnagar will serve as a key knowledge hub for evidence-based Traditional, Complementary and Integrative Medicine

(TCIM) on a global scale; and
(d) if so, the details thereof?

Fertilizer Subsidy

3555. Shri Shyamkumar Daulat Barve:

Will the Minister of CHEMICALS AND FERTILIZERS

be pleased to state:

(a) the quantum of funds approved by the Government for fertilizer subsidy for the Kharif and Rabi season during the last five years, season-wise and year-wise;

(b) the subsidy earmarked for the said purpose indicating the number of beneficiaries thereunder, State-wise; and

(c) the amount of subsidy applied for by the fertilizer producing companies/importers in the last five financial years, month-wise and company/importers-wise?

CGHS in Rajasthan

†3556. Shri Damodar Agrawal:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) the number of serving and retired beneficiaries under Central Government Health Scheme (CGHS) in the State of Rajasthan, district-wise including Bhilwara;

(b) the number of private hospital empanelled under CGHS in Rajasthan, district-wise including Bhilwara;

(c) the number of private diagnostic centres empanelled under CGHS in Rajasthan, district-wise including Bhilwara;

(d) whether the Government is aware that there is no private hospital and diagnostic centre empanelled under CGHS in Rajasthan;

(e) if so, the details thereof, district-wise in Rajasthan including Bhilwara and if not, the reasons therefor; and

(f) the steps taken/proposed to be taken by the Government for the safety of the lives of CGHS beneficiaries in the absence of any empanelled hospitals?

Diagnostic Tests under Ayushman Bharat Scheme

3557. Dr. Mohammad Jawed:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether it is a fact that major diagnostic tests such as MRI, CT Scan, Angiography and other high-cost tests are not covered under the Ayushman Bharat Scheme unless the patient is admitted to a hospital;

(b) if so, the reasons for excluding these critical diagnostic services, which are essential for early detection and management of several life-threatening conditions;

(c) whether the Government has any plans to expand the scope of the Ayushman Bharat

Scheme to include these diagnostic tests, thereby alleviating the financial burden on economically vulnerable sections of society and if so, the details thereof; and

(d) whether the Government has any plans to include these services along with alternative measures being implemented to ensure that beneficiaries can access these diagnostic tests at affordable rates and if so, the details thereof?

Community Health Centres in Nagar Panchayats

†3558. Shri Neeraj Maurya:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) the number of Nagar Panchayats where community health centres have been established including the remaining Nagar Panchayats in the country;

(b) whether the Government proposes any plan to set up community health centres in the remaining Nagar Panchayats of the country;

(c) if so, the details thereof and if not, the reasons therefor;

(d) whether it is fact that there is no primary/community health centre in Visharat Ganj, Nagar Panchayat of Aonla Lok Sabha Constituency in Bareilly district of Uttar Pradesh, if so, the details thereof;

(e) whether the Government proposes to set up a community health centre in the said Nagar Panchayat area; and

(f) if so, the time line fixed for the said purpose and if not, the reasons therefor?

Infection Rate at Surgical Site in Hospitals

†3559. Shri Hanuman Beniwal:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether as per the study conducted by the Indian Council of Medical Research, infection rate at surgical site in the hospitals of the country is very high as compared to the other countries of the world and if so, the details thereof along with the reasons therefor;

(b) whether the Government has any concrete action plan to reduce the surgical infection in the country keeping in view the severe impact of surgical infection on human life and increasing cost of treatment, if so, the details thereof; and

(c) whether the Government proposes to issue specific directions and guidelines to States to reduce surgical infection and if so, the details thereof along with time period by which it is likely to be completed, if not, the reasons therefor?

Recommendation for Transfer of Judges in High Courts

3560. Shri Matheswaran V S:

Will the Minister of LAW AND JUSTICE

be pleased to state:

(a) whether some Judges recommended by Supreme Court Collegium for transfer from one High Court to another in the recent past have written to Government to hold the transfer, if so, the details thereof;

(b) the details of the list of transfer of High Court Judges recommended by Supreme Court Collegium pending with the Government for more than six months; and

(c) whether the Government is notifying the transfer as it has minimal role in transfer of High Court Judges, if so, the details thereof?

Upgradation of Anganwadis

3561. Shri Kodikunnil Suresh:
Shri Yaduveer Wadiyar:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

be pleased to state:

(a) the steps taken by the Government for the modernization and upgradation of Anganwadis to ensure improved infrastructure and service delivery in Kerala and Karnataka indicating the amount of funds allocated, released and utilized for the purpose during the last three years;

(b) whether the Government has initiated any specific schemes to equip Anganwadis with digital learning facilities, child-friendly infrastructure and hygienic amenities, if so, the details thereof;

(c) whether the Government has formulated any plans to enhance the training and capacity-building of Anganwadi workers in Kerala, if so, the details thereof;

(d) the status of implementation of Poshan Abhiyaan in Kerala;

(e) the measures taken by the Government to address staff shortages and improve the delivery of ICDS services in Mysuru district of Karnataka; and

(f) whether any initiatives have taken to ensure better nutrition for children and pregnant women in Kodagu's tribal areas, if so, the details thereof?

Server Issues in Passport Seva Kendra

3562. Smt. Roopkumari Choudhary:

Will the Minister of EXTERNAL AFFAIRS

be pleased to state:

(a) whether the Ministry is aware of the delays in Passport Seva Kendra (PSK) offices due to slow server issues, if so, the details thereof along with the steps taken/proposed to be taken to improve the efficiency of the system;

(b) the measures implemented by the Ministry to ensure better coordination and clarity among PSK staff, particularly for applicants who relocate to another State for employment purposes;

(c) the manner in which the Ministry plan to address complaints regarding non-cooperation and lack of clear guidelines at PSK offices;

(d) whether there is any initiative taken up by the Government to upgrade the digital infrastructure of PSK offices to reduce processing delays, if so, the details thereof; and

(e) whether there are any specific guidelines for applicants who move to another State for work to ensure a smooth passport application or renewal process and if so, the details thereof?

Funds sanctioned for ASHA Workers

3563. Adv Dean Kuriakose:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether the Government has any plans to improve the service conditions of ASHA workers in the country, if so, the details thereof;

(b) the details of funds sanctioned to the State of Kerala from the year 2022 till date for ASHA workers;

(c) whether the Government has yet to clear a pending bill of an amount to the tune of Rs.100 crore from the Financial Year 2023-24 and if so, the details thereof;

(d) whether the Union Government has received any proposal from the State Governments to increase the honorarium amount to be paid to ASHA workers; and

(e) if so, the details thereof?

Use of Artificial Intelligence in Public Health System

†3564. Shri Radheshyam Rathiya:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether it is a fact that Artificial Intelligence (AI) which is being widely used in various parts of the world has been used in the public health system of the country;

(b) if so, the details thereof;

(c) the sectors in which it is currently being used in the country along with the impact thereof;

(d) whether any comprehensive assessment has been made to find out the sectors where AI can be used in the public health system in the country;

(e) if so, the details thereof; and

(f) the details of the blueprint finalized/being proposed to increase the use of Artificial Intelligence in the country?

Mounting cases in various Courts

3565. Shri Raja A:

Will the Minister of LAW AND JUSTICE

be pleased to state:

(a) whether any study/analysis has been conducted to go into the causes of mounting cases in the lower courts to Supreme Court, if so, the details thereof;

(b) whether the Government has ensured that all vacancies of judicial officers are filled up in various courts, if so, the details thereof;

(c) the measures taken to decongest cases in the various courts, including holding of Lok Adalats, compounding fees and levying heavy fines on frivolous proceedings; and

(d) the steps taken to dispose of long pending cases in various courts?

Incentives for Ayurvedic Medicines

3566. Smt. Malvika Devi:

Will the Minister of AYUSH

be pleased to state:

(a) the details of the incentives given to people who want to set up and sell ayurvedic medicines in the country;

(b) the initiatives taken by the Government to set up and educate people about ayurvedic medicines along with the number of institutes set up last year; and

(c) the steps taken by the Government to increase the awareness about ayurvedic medicines and encourage sale of ayurvedic medicines in the country?

Fatality of HMPV

3567. Ms Sayani Ghosh:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether the Government has identified the fatality risk associated with Human Metapneumovirus (HMPV), if so, the details thereof; and

(b) whether the Government has successfully cured the patients affected with HMPV, if so, the details thereof?

Impact of Recent US Policy Change on Migrants

3568. Smt. Rachna Banerjee:

Will the Minister of EXTERNAL AFFAIRS

be pleased to state:

(a) the likely impact of the recent United States Policy change regarding illegal migrants on Indian citizens who are currently residing in the US without legal documentation;

(b) the manner in which the Indian Government view the recent US stand on illegal immigration;

(c) whether the said policy change is likely to influence diplomatic discussions between the two countries; and

(d) the steps taken/proposed to be taken by the Indian Government to ensure that Indian Nationals especially those affected by the US policy, receive necessary legal assistance and protection?

National Litigation Policy

3569. Shri Sudama Prasad:

Will the Minister of LAW AND JUSTICE

be pleased to state:

(a) whether the Government intends to introduce the National Litigation Policy (NLP) as part of its judicial reform, if so, the details thereof and if not, the reasons therefor;

(b) whether the Ministry has conducted any assessment on the issue that the Government litigation contributes to judicial backlog, if so, the details thereof and if not, the reasons therefor; and

(c) the details of time-bound action plans for implementation of the National Litigation Policy?

Out-of-Pocket Expenditure

3570. Shri Deepender Singh Hooda:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) the details of the current Out-of-Pocket expenditure (OOPE) per household on healthcare in rural as well as in urban areas of the country;

(b) the details of India's ranking in terms of the OOPE globally as compared to other countries;

(c) the details of the top three components of household healthcare expenditure;

(d) the percentage of population in the country covered by the Government funded Insurance Schemes currently; and

(e) whether these schemes has led to reduction in OOPE, if so, the details thereof and if not, the reasons therefor?

Promotion of AYUSH

†3571. Shri Ananta Nayak:

Will the Minister of AYUSH

be pleased to state:

(a) the details of schemes implemented to promote Ayurveda, Yoga, Unani, Siddha and Homoeopathy (AYUSH) and the number of operational health centres in Odisha;

(b) whether the Government is planning to set up new AYUSH hospitals and research centres in Odisha;

(c) if so, the details thereof, location-wise;

(d) whether any special scheme is being implemented to preserve and promote traditional medicinal plants and tribal knowledge of medicines in Odisha and if so, the details thereof; and

(e) whether the Government is taking any special steps to integrate AYUSH system of medicine with mainstream health facilities in Odisha and if so, the details thereof?

Representation of Women in Judiciary

3572. Shri Abhishek Banerjee:

Will the Minister of LAW AND JUSTICE

be pleased to state:

(a) whether the Government has data on the representation of women in the legal profession and in the judiciary services including breakdowns by rank, appointment type, region and trends observed during the last ten years, if so, the details thereof and if not, the reasons therefor; and

(b) the details of policy measures and initiatives being implemented to address systemic discrimination against women in the legal field and judicial services, particularly in relation to recruitment, retention and promotion practices?

Mechanism for Monitoring of Private Hospitals

†3573. Shri Murari Lal Meena:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether the Government is aware of the fact that many private hospitals in the country keep the poor and common people admitted for long time unnecessarily by showing fear of serious diseases and indulge in excessive financial exploitation;

(b) if so, the details thereof and the action being taken by the Government in this regard;

(c) the number of such cases involving unethical billing, wrong treatment or misleading patients received by the Government in the form of complaints in the last five years;

(d) the mechanism developed by the Government to monitor private hospitals so that they do not exploit patients in an unethical manner; and

(e) whether the Government proposes to bring in a new policy or regulatory mechanism to ensure transparency of hospitals so as to prevent the general public from being robbed off in the name of health services, if so, the details thereof?

Allotment of Land for SDM Court in Rajasthan

†3574. Shri Rajkumar Roat:

Will the Minister of LAW AND JUSTICE

be pleased to state:

(a) the details of land allotted to the approved Sub-Divisional (upkhand) Magistrate Court Chikhli by the Government of Rajasthan in Dungarpur district during the financial year 2023-24;

(b) the date on which financial approval has been issued along with the amount of funds approved;

(c) whether it is a fact that the construction work of the said court has not yet started and if so, the details thereof and the reasons therefor;

(d) whether a demand has been made for the operation of a camp court till the court building is constructed and if so, the details thereof; and

(e) whether the Union Government is likely to intervene in this matter and help in starting the construction work of the Sub-Divisional Court Chikhli?

Immunization under IMI

3575. Shri Arvind Dharmapuri:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) the total number of children and pregnant women immunized under Intensified Mission Indradhanush (IMI) 5.0 in Telangana since its launch, district-wise;

(b) the details of high-risk or low-coverage areas in Telangana identified under IMI 5.0 and the steps taken to improve immunization rates in these regions;

(c) whether the Government has introduced any new strategies under IMI 5.0, such as digital tracking, community engagement, or mobile vaccination teams to enhance coverage and outreach in Telangana and if so, the details thereof; and

(d) the corrective measures taken by the Government to address vaccine hesitancy and ensure last-mile delivery of immunization services under IMI 5.0, particularly in tribal and remote areas of Telangana?

Incidents of Snake Bites

3576. Shri Konda Vishweshwar Reddy:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) the total number of species and sub-species of poisonous snakes identified along with their classification in the country;

(b) the number of snake bite incidents reported across the country during the last three years, year-wise and State-wise;

(c) the number of deaths caused by snake bites during the last three years, year-wise and State-wise; and

(d) the steps taken by the Government to reduce snake bite incidents and mortality including awareness campaigns, availability of anti-venom and first aid measures in rural and remote areas of the country?

Shipbuilding and Ship Repair Clusters

3577. Shri Sribharat Mathukumilli:

Will the Minister of PORTS, SHIPPING AND WATERWAYS

be pleased to state:

(a) the details of shipbuilding and ship repair clusters approved across the country;

(b) the specific details of the clusters approved in the State of Andhra Pradesh, including the expected investment and employment opportunities likely to be created;

(c) the details of major upcoming investments aimed at increasing container handling capacity and employment generation at the ports of Andhra Pradesh;

(d) the details of key shipbuilding and repair companies establishing facilities within the shipbuilding and repair clusters in the said State; and

(e) the details of the ongoing and planned projects by Hindustan Shipyard Limited (HSL) in the said State?

Prevalence of Autism in the Country

3578. Shri Naveen Jindal:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) the latest figures regarding prevalence of autism in the country in absolute and percentage terms, State/UT-wise;

(b) the details of existing policy of the Government with regard to welfare and rehabilitation of the autistic population in the country;

(c) the details of the various schemes and programmes being run by the Government for the welfare and rehabilitation of the autistic population in the country;

(d) the physical targets and the allocation of funds made for the various schemes and programmes of the Government for welfare and rehabilitation of the autistic population during each of the last five years, year-wise, State/UT-wise; and

(e) the details of actual achievements and expenditure thereon during the last five years, State/UT-wise?

Poshan Vatika

†3579. Dr. Rajeev Bharadwaj:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

be pleased to state:

- (a) the details of the objectives of setting up of Poshan Vatika;
- (b) the details of the process of running Poshan Vatika;
- (c) whether any joint programme has been prepared in collaborator with the Ministry of AYUSH for setting up Poshan Vatikas; and
- (d) if so, the details thereof?

National AYUSH Mission in Tamil Nadu

3580. Shri Malaiyarasan D:

Will the Minister of AYUSH

be pleased to state:

- (a) the details of the National AYUSH Mission (NAM) and the number of AYUSH hospitals, dispensaries and wellness centers established in Tamil Nadu so far;
- (b) the amount of financial assistance allocated to Tamil Nadu under the National AYUSH Mission and the details of specific projects undertaken to promote traditional systems of medicine in the State, especially in Kallakurichi district;
- (c) the steps taken by the Government to integrate AYUSH systems into the mainstream healthcare system in Tamil Nadu and its impact on healthcare accessibility and affordability in the State, stream-wise;
- (d) whether the Government plan to improve the infrastructure, training and capacity-building efforts for AYUSH professionals under the National AYUSH Mission and if so, the details thereof; and
- (e) the details of the measures being taken to promote research and innovation in AYUSH systems and the manner in which the State is benefitting from the research initiatives under the National AYUSH Mission?

Maintenance of Life Support Ambulances

†3581. Shri Santosh Pandey:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

- (a) the number of the functional and non-functional Advanced Life Support (ALS) and Basic Life Support (BLS) ambulances under National Health Mission in the country, State-wise;
- (b) whether such life support ambulances are available in sufficient numbers in Chhattisgarh, if so, the details thereof and if not, the reasons therefor;
- (c) the details of the funds provided for maintenance of such ambulances during the last three years; and
- (d) whether any audit of ambulances and equipments is conducted by the Government, if so, the details thereof?

AYUSH Super Specialty Hospital and Health Centre

†3582. Shri Ummeda Ram Beniwal:

Will the Minister of AYUSH

be pleased to state:

- (a) the details of AYUSH super specialty Hospitals/Health Centres approved so far under National Ayush Mission (NAM) in the country, State-wise and district-wise of Rajasthan;
- (b) the details of funds sanctioned, allocated and utilised in such hospitals/centres under NAM in the said States including Jaisalmer in Barmer Parliamentary Constituency of Rajasthan;
- (c) the details of targets set under NAM and their current status; and
- (d) the steps being taken by the Government to achieve the said targets on time?

Expansion of Dr. Ram Manohar Lohia Hospital

†3583. Shri Ramvir Singh Bidhuri:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

- (a) the proposed scheme of the Government for expansion of Dr. Ram Manohar Lohia hospital;
- (b) the total number of beds likely to be added to the said hospital alongwith the estimated cost to be incurred upon the same;
- (c) whether there is any proposal for expansion of other hospitals as well in Delhi; and
- (d) if so, the details thereof?

Ayushman Bharat Health and Wellness Centers in West Bengal

3584. Shri Raju Bista:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

- (a) the objectives for the establishment of Ayushman Bharat Health and Wellness Centers (AB-HWC);
- (b) the details of total funds allocated towards AB-HWCs during the last five years, State-wise and year wise;
- (c) the details of total funds allocated towards the establishment of AB-HWCs in the districts of Darjeeling, Kalimpong and North Dinajpur since 2019, year-wise;
- (d) the details of total AB-HWC projects sanctioned, grounded and completed in the districts of Darjeeling and Kalimpong since 2019 including the names of the projects and locations, year-wise; and
- (e) the future plans for the upgradation of existing AB-HWCs or establishment of new AB-HWCs in the districts of Darjeeling, Kalimpong and North Dinajpur?

National Lok Adalat

3585. Shri Dushyant Singh:

Will the Minister of LAW AND JUSTICE

be pleased to state:

- (a) the details of the public response towards the National Lok Adalat initiative;
- (b) whether the said initiative had a measurable impact on reducing case backlogs in the judiciary, if so, the details thereof; and
- (c) the details of additional reforms being considered to further enhance the efficiency and outreach of the Lok Adalat system?

DRDO Scientists

†3586. Smt. Sanjna Jatav:

Will the Minister of DEFENCE

be pleased to state:

- (a) whether it is a fact that the Defence Research Development Organisation (DRDO) scientists keeps an eye on the products alongwith the processes being adopted by advance countries and develops specific technologies to make the organisation the strongest in Research and Development across the world;
- (b) if so, the details of the initiatives proposed by the Government so as to ensure that DRDO move forward to keep pace with the emerging technological ecosystem and plan new products in line with the changing times; and
- (c) if not, the reasons therefor?

Fund for Saksham Anganwadi and POSHAN Abhiyan

3587. Shri Prabhakar Reddy Vemireddy:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

be pleased to state:

- (a) whether it is true that Saksham Anganwadi and POSHAN Abhiyan and Scheme for Adolescent Girls have been reorganized into three primary verticals, if so, the details thereof;
- (b) whether it is true that funds released to the State of Andhra Pradesh have been reduced from Rs. 825 crores in 2019-20 to Rs. 705 crores in 2023-24 under the Mission Saksham Anganwadi and POSHAN 2.0;
- (c) if so, the reasons for decreasing in the release of funds to the State;
- (d) the details of funds allocated and releases from the year 2019-20 to February, 2025 for above two programmes in Andhra Pradesh, district-wise; and
- (e) the details of objectives set by the Government and achieved during the said period?

Rising Cancer Cases

3588. Shri Balashowry Vallabhaneni:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

- (a) the reasons for cancer cases in the country year-after-year;
- (b) whether it is true that cancer cases is likely to increase from present 14 lakhs per annum to 20 lakhs in the coming 15 years and if so, the details thereof alongwith the reasons in this regard;
- (c) whether it is true that overall incidence rate of cancer cases reported is not as rapid as the

Western countries but absolute number is more and if so, the details thereof;

(d) the details of commonest types of cancer in the country alongwith the efforts being made to control them;

(e) the details of States where there is high prevalence of cancer cases and steps taken/proposed to be taken by the Government to lay more emphasis on those States/districts to contain cases of cancer through special interventions; and

(f) the details of various types of cancer cases in Andhra Pradesh, district-wise and type-wise alongwith the efforts being made to control and contain them?

Deportation of Indians from US

3589. Shri E T Mohammed Basheer:

Will the Minister of EXTERNAL AFFAIRS

be pleased to state:

(a) whether the Government is aware of the recent developments indicating a large number of Indians facing deportation from the United States;

(b) if so, the measures taken/proposed to be taken by the Government to manage the inflow of deported individuals;

(c) whether the Government has implemented any specific actions or policies in response to this issue;

(d) if so, the details thereof; and

(e) the steps taken/proposed to be taken by the Government to tackle the illegal Indian's residing in different countries across the globe?

Anganwadi-cum-Creche

3590. Shri Mohmad Haneefa:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

be pleased to state:

(a) the total number of operational Anganwadi Centres and Anganwadi-cum-Creche in the country, State/UT-wise particularly in the UT of Ladakh;

(b) the details of new Anganwadi and Anganwadi-cum-creche opened during the last three years in the UT of Ladakh; and

(c) whether the Government has taken note of the demand from Anganwadi workers for an increase in their remuneration, if so, the details thereof, and if not, the reasons therefor?

Strengthening e-Court System

3591. Shri Adhikari Soumendu:

Will the Minister of LAW AND JUSTICE

be pleased to state:

(a) whether the Government is strengthening the e-Court system, including digital case management and online services, if so, the details thereof;

(b) the details of implementation status of Centrally Sponsored Scheme for judicial infrastructure and its fund-sharing pattern with States; and

(c) whether the Government is taking initiatives to augment software for case management,

use of AI, public legal education and citizen feedback mechanism, if so, the details thereof?

Fast Track Court

†3592. Shri Arvind Ganpat Sawant:

Will the Minister of LAW AND JUSTICE

be pleased to state:

(a) the details in respect of establishment and functioning of Fast Track Courts/New Fast Track Courts in the country indicating the number of pending cases across the country, during the last three years and the current year, State-wise;

(b) the total amount of funds allocated and utilized for the establishment of these Courts during the said period;

(c) whether the Government proposes to allocate more funds to the States for the establishment of such Courts and appointment of more number of Judges, if so, the details thereof;

(d) whether the Government has conducted any study to assess the efficiency of Fast Track Courts as compared to regular Courts; and

(e) if not, the reasons therefor?

Export of Substandard Drugs

3593. Shri Amrinder Singh Raja Warring:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) the number of pharmaceutical companies investigated during the last three years (2022-23, 2023-24 and 2024-25) for exporting substandard drugs;

(b) the details of penalties imposed/legal actions taken against such companies;

(c) whether the Government is planning to impose any stricter liabilities on companies involved in regulatory violation and if so, the details thereof;

(d) the steps taken/proposed to be taken by the Government in the pharmaceutical industry to ensure greater accountability in production of quality and affordable medicines;

(e) whether the Government has received complaints/trade restrictions from foreign Governments in light of the quality of Indian pharmaceutical drugs; and

(f) if so, the specific concerns raised by the regulatory agencies in the importing countries regarding the Indian drugs?

Child Adoption

3594. Dr. Ganapathy Rajkumar P:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

be pleased to state:

(a) whether there is any proposal/policy on adoption in the country;

(b) if so, the details thereof;

(c) whether many fake Non-Governmental Organisations (NGOs) functioning in the country are involved in illegal adoption to Foreign Nationals; and

(d) if so, the details thereof along with the action taken thereon?

Integration of AYUSH with Modern Medical System

†3595. Dr. Anand Kumar:

Will the Minister of AYUSH

be pleased to state:

(a) the steps being taken by the Government for integration of AYUSH with modern medical system and promotion of AYUSH system of medicine;

(b) the measures taken by the Government to ensure quality and efficacy of AYUSH doctors and medicines;

(c) whether the Government has any plan/is considering any such plan to set up AYUSH hospitals, dispensaries, health and research centres in every district of the country on the lines of modern medical system; and

(d) if so, the details thereof and if not, the reasons therefor?

Menstrual Hygiene Policy, 2024

3596. Shri Gaurav Gogoi:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) the specific measures taken/proposed to be taken by the Government to ensure the effective implementation of the Menstrual Hygiene Policy, 2024 especially in rural and marginalized areas;

(b) the manner in which the Government ensures the availability of adequate menstrual hygiene facilities in schools, colleges and workplaces;

(c) the details of budget allocation for the implementation of the Menstrual Hygiene Policy, 2024;

(d) the timeline fixed for the implementation of various components of the said policy; and

(e) the specific measures taken/proposed to be taken by the Government to address the needs of marginalized and vulnerable groups, such as adolescent girls, sex workers and women with disabilities in the country?

Implementation of Rashtriya Bal Swasthya Karyakram

3597. Shri G Lakshminarayana:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) the number of schools and Anganwadi centres covered under Rashtriya Bal Swasthya Karyakram (RBSK) during the last five years in Andhra Pradesh, State/district-wise;

(b) the total number of screenings conducted in schools and Anganwadi centres during the last five years, as compared to the set targets for Andhra Pradesh, State/district-wise including details for first-level and second-level screenings;

(c) whether any specific challenges have been identified in the implementation of RBSK, particularly in Andhra Pradesh and if so, what measures are being taken to address them;

(d) the details of the District Early Intervention Centres (DEICs) in Andhra Pradesh, including the number of DEICs set up and currently operational; and

(e) whether the required number of staff and equipments, as per the guidelines, is available at

each DEIC in Andhra Pradesh, district-wise, along with the steps being taken to fill any gaps?

Delay in Promotion of Doctors

3598. Shri Dharambir Singh:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) the details of medical colleges where doctors (Assistant Professors) have not been promoted on time;

(b) whether the Government has any plan to grant all pending promotions at one time to doctors who have been waiting for 10-15 years, ensuring that they do not suffer career losses;

(c) if so, the details thereof; and

(d) if not, the reasons for the delay in their promotions?

AYUSH Dispensaries and Sub-Health Centres

3599. Dr. Jayanta Kumar Roy:

Will the Minister of AYUSH

be pleased to state:

(a) whether existing AYUSH dispensaries and sub-health centres in Jalpaiguri of West Bengal are being upgraded to AYUSH Health and Wellness Centres (HWCs);

(b) if so, the details thereof along with the total number of centres identified for upgradation in the district; and

(c) the details of the specific enhancements in infrastructure and services planned for these centres?

Medical Reimbursements of Pensioners pending in CGHS, Delhi

3600. Shri Sher Singh Ghubaya:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) the details of number of medical reimbursement of pensioners, CGHS beneficiaries, pending with all the zones of CGHS in Delhi since January, 2023, year-wise;

(b) the timeline prescribed for disposal of such cases under CGHS Citizen Charter;

(c) the reasons for pendency of above-mentioned cases; and

(d) the action taken/proposed to be taken by CGHS to ensure that the medical reimbursement cases of pensioners are disposed of promptly in future so as to cause minimum inconvenience to them and promptly reimburse their dues?

Nirbhaya Fund Utilization

3601. Shri P C Mohan:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

be pleased to state:

(a) the details of the specific measures being implemented under the Nirbhaya Fund to enhance the safety of women using public transport in Bengaluru, including metro and BMTC buses;

(b) whether the Government has allocated funds for gender-sensitization training for police personnel and public transport staff to better handle cases of harassment and violence, if so, the details thereof; and

(c) whether there is any mechanism to track and publicly report the expenditure and impact of the Nirbhaya Fund on women's safety initiatives in Bengaluru, if so, the details thereof?

Spread of HMPV

3602. Shri Anil Yeshwant Desai:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether it is a fact that after CORONA Virus, a new disease called Human Metapneumovirus (HMPV) is also spreading in the world and in India and if so, the details thereof;

(b) whether the Government has taken note of its presence in any part of the country and if so, the details thereof;

(c) whether there are any remedies available for its treatment and if so, the details thereof;

(d) whether the Government has any plan of treatment for the said disease and if so, the details thereof; and

(e) whether the Government has conducted any public awareness programme in this regard and if so, the details thereof?

Global Hepatitis Report 2024

3603. Shri Zia Ur Rehman:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether the Government has taken cognizance of the World Health Organization's (WHO) Global Hepatitis Report, 2024 which states that India ranks second globally in Hepatitis B and C cases, with 3.5 crore infections and if so, the details thereof; and

(b) the preventive steps taken/proposed to be taken by the Government keeping in mind that this ranking highlights the significant health challenges posed by Hepatitis and the need for public health interventions?

Financial Assistance for Critical Medical Treatments

3604. Dr. Byreddy Shabari:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether the Government provides financial assistance for critical medical treatments, including surgeries and long-term care to individuals who are unable to bear the high costs associated with such treatments;

(b) if so, the details of the schemes under which such assistance is provided, including the

types of treatments covered, eligibility criteria and the application process for availing the financial support;

(c) the total number of beneficiaries assisted through these schemes during the last five years, State-wise;

(d) the total amount of funds allocated and utilised for this purpose during the last five years, including State-wise breakdown;

(e) the average estimated cost of pre and post-treatment expenses including physiotherapy, long-term medication and rehabilitation for the treatments currently covered under the fund; and

(f) whether the Government has considered pre and post-treatment expenses to provide comprehensive support to beneficiaries in light of the rising costs of such care and if so, the details thereof?

AYUSH Schemes in Mohanlalganj

3605. Shri R K Chaudhary:

Will the Minister of AYUSH

be pleased to state:

(a) whether any specific AYUSH schemes are currently being implemented in Mohanlalganj Parliamentary Constituency and if so, the details thereof;

(b) whether the Government has ensured the accessibility of AYUSH services to residents of the constituency particularly in rural and underserved areas and if so, the details thereof;

(c) whether there are any planned projects or initiatives under the AYUSH Ministry that will benefit the local population in terms of healthcare and wellness in the near future and if so, the details thereof; and

(d) the manner in which the local healthcare providers are being supported and trained in AYUSH practices to better serve the community?

National Family Health Survey-5

3606. Shri Aditya Yadav:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether the Government has taken note of the National Family Health Survey-5 (NFHS-5) conducted by the Ministry of Health and Family Welfare (MoHFW) which states that only 14% of women who have experienced physical or sexual violence have sought help and 77% have kept their sufferings to themselves; and

(b) if so, the details of the corrective steps taken/proposed to be taken by the Government keeping in mind that NFHS provides high quality, reliable and comparable data on population dynamics and health indicators as well as data on emerging issues in health and family welfare and associated domains?

Plight of Indian Immigrant Workers

3607. Shri S Jagathratchakan:

Will the Minister of EXTERNAL AFFAIRS

be pleased to state:

- (a) whether the Government is aware that Indian workers are being deceived into inhumane working conditions in the Gulf countries;
- (b) if so, the details of the measures taken to address the issue;
- (c) the details regarding the measures taken by the Government to address the exploitative Kafala System existing in Gulf countries and West Asia; and
- (d) whether the Government has been successful in addressing the loopholes in the Emigration Clearance that the labour contractors and agents, operating in international networks, often circumvent to these safeguards and if so, the details thereof?

Cases of Non-alcoholic Fatty Liver Diseases

3608. Dr. K Sudhakar:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

- (a) whether there is a rise of Non-alcoholic Fatty Liver Diseases in the country and if so, the details thereof;
- (b) whether any specific programmes are made to create awareness about the dangers of the said diseases and if so, the details thereof;
- (c) whether the Government has decided to create awareness of many life style diseases which are on the rise in the country and if so, the details thereof; and
- (d) the steps taken/proposed to be taken by the Government to ensure periodic health check ups at Government schools for children for ensuring their health and well being?

Establishment of AIIMS in Manipur

3609. Dr. Angomcha Bimol Akoijam:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

- (a) whether there is any proposal or consideration to establish an All India Institute of Medical Sciences (AIIMS) in Manipur, if so, the details thereof;
- (b) whether there is any plan to upgrade the Regional Institutes of Medical Sciences (RIMS), Imphal into an AIIMS; and
- (c) if so, the details thereof along with the proposed timeline for implementation?

Sagarmala Programme in Tamil Nadu

3610. Shri Tharaniventhan M S:

Will the Minister of PORTS, SHIPPING AND WATERWAYS

be pleased to state:

- (a) the progress made in the implementation of the Sagarmala Programme across the country, including Tamil Nadu indicating the number of projects completed so far;
- (b) the number of ports upgraded and new port projects initiated under the Sagarmala Programme in the State of Tamil Nadu;
- (c) the steps taken to enhance connectivity between ports, inland waterways and industrial corridors in the said State as part of the Sagarmala Programme;
- (d) the funds allocated and spent on port development and infrastructure projects in the said

State under the Sagarmala Programme;

(e) the impact of the Sagarmala Programme on improving economic growth, trade, and employment opportunities in the said State particularly in coastal areas; and

(f) the future plans for the expansion of port infrastructure and development of logistics networks in the said State under the Sagarmala Programme?

Health Awareness among Citizens

†3611. Shri Darshan Singh Choudhary:

Will the Minister of AYUSH

be pleased to state:

(a) whether any campaign is being run by the Government for health awareness among citizens in rural areas of the country;

(b) if so, the details thereof; and

(c) the efforts made to combine the use of ancient medicines and knowledge of Ayurveda which was prevalent in the forest areas of the country including Panchmarhi with modern medicine?

Coastal Shipping Operations in Odisha

3612. Smt. Sangeeta Kumari Singh Deo:

Will the Minister of PORTS, SHIPPING AND WATERWAYS

be pleased to state:

(a) the details of coastal shipping operations in the State of Odisha and their contribution to economic growth during the last three financial years, year-wise;

(b) the total volume of cargo transported via coastal shipping from Odisha's ports during the last three financial years, year-wise;

(c) the steps taken/proposed to be taken by the Government to incentivize Small and Medium Enterprises (SMEs) to utilize coastal shipping for logistics; and

(d) whether any new port connectivity projects have been planned to facilitate coastal trade in the said State?

Validity of Ayushman Cards in Private Hospitals

†3613. Shri Utkarsh Verma Madhur:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether the Ayushman Card is mostly valid only in the Government hospitals and the card holders are not given importance in the private hospitals and becomes ineffective there, if so, the details thereof;

(b) whether the Ayushman Cardholder patients are not admitted by the private hospitals, if so, the details thereof; and

(c) whether there is any provision to severely punish such hospitals by identifying them, if so, the details thereof, State-wise?

Beneficiaries under Poshan Scheme

†3614. Shri Imran Masood:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

be pleased to state:

- (a) the number of beneficiaries under the Poshan 2.0 scheme, State-wise;
- (b) the details of the budgetary outlay and expenditure incurred under the Poshan 2.0 scheme during the last three years; and
- (c) the details of budgetary outlay in Saharanpur district, Uttar Pradesh under Poshan 2.0 scheme during the last three years?

High Charges for US Gold Card Scheme for Immigrants

3615. Shri Jai Prakash:

Will the Minister of EXTERNAL AFFAIRS

be pleased to state:

- (a) whether the Government has examined the pros and cons of the US President Donald Trump's announcement about raising all time high charges for 'Gold Card' aspirants especially for its "premium version" offering immigrants a pathway to citizenship; and
- (b) if so, the details thereof?

Waterways Infrastructure Programme

†3616. Shri Arun Kumar Sagar:

Will the Minister of PORTS, SHIPPING AND WATERWAYS

be pleased to state:

- (a) whether funds have been allocated under the waterways infrastructure programme during the last three years; and
- (b) if so, the details thereof, year-wise/waterway-wise along with the utilization thereof?

Status of ICDS and Women Empowerment Schemes

†3617. Shri Nalin Soren:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

be pleased to state:

- (a) the present status of Integrated Child Development Project (ICDS) and women empowerment scheme of Union Government being implemented in Madhya Pradesh till date;
- (b) whether the Union Government has constituted any task force to implement these schemes in a proper manner;
- (c) if so, the details thereof; and
- (d) the details of the funds released by the Government for these schemes during the previous and the current year, State-wise?

Sustainable Development Goals for TB

3618. Dr. C M Ramesh:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) the progress made with regard to Sustainable Development Goals (SDGs) related to TB in the country, State-wise especially in Andhra Pradesh;

(b) the number of vulnerable population screened during Ayushman Bharat Health camps in the year 2023 and 2024, State-wise especially in Andhra Pradesh;

(c) the number of molecular diagnostic laboratories set up at sub-district level especially in Andhra Pradesh in the years 2023 and 2024, State-wise;

(d) the progress made under Pradhan Mantri TB Mukh Bharat Abhiyaan (PMTBMBA) especially in Andhra Pradesh in the years 2023 and 2024, State-wise; and

(e) the number of TB cases detected, treated and freed from TB and active cases especially in Andhra Pradesh in the years 2023 and 2024, State-wise?

Balika Samridhi Yojana

†3619. Shri Bhumare Sandipanrao Asaram:

Dr. Shivaji Bandappa Kalge:

Smt. Delkar Kalaben Mohanbhai:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

be pleased to state:

(a) the number of girls benefited under the Balika Samridhi Yojana in Sambhaji Nagar district in Maharashtra and UT of Dadra and Nagar Haveli, State, district and year-wise;

(b) whether the Government proposes to include girl students of classes 10 to 12 of Maharashtra and Dadra and Nagar Haveli under the said scheme and if so, the details thereof; and

(c) if not, the reasons therefor?

Telemedicine Services in Uttar Pradesh

†3620. Shri Sanatan Pandey:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether the Government has taken any new initiative to promote telemedicine services in Uttar Pradesh;

(b) if so, the details thereof, district-wise and if not, the reasons therefor;

(c) the manner in which the said initiative is likely to expand health services in rural areas; and

(d) whether poor people have benefited from health services through telemedicine and if so, the details thereof?

Production capacity of Chemical Industry

3621. Shri Y S Avinash Reddy:

Will the Minister of CHEMICALS AND FERTILIZERS

be pleased to state:

- (a) the details about expansion in the production capacity of the major chemicals industry; and
- (b) an overview of the current production levels for major chemicals in the country?

Gram Nyayalayas

3622. Shri Rajesh Naranbhai Chudasama:

Will the Minister of LAW AND JUSTICE

be pleased to state:

- (a) the details of Gram Nyayalayas set up in country, State and district-wise;
- (b) whether setting up of Gram Nyayalayas in every Panchayat under Gram Nyayalayas Act is mandatory, if so, the details thereof;
- (c) whether despite the said provision, States have not shown enough interest in setting up Gram Nyayalayas in Panchayats, if so, the details thereof; and
- (d) the reasons behind States not coming forward inspite of the Central Government releasing funds for setting up of Gram Nyayalayas and also meeting recurring expenditure?

Health of School-Going Girls

3623. Shri Kuldeep Indora:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

- (a) whether the Government has implemented any schemes to improve the health and nutrition of school-going girls; and
- (b) if so, the details thereof in this regard along with the financial assistance being provided to the State Governments particularly in Rajasthan, State-wise?

Distribution and Consumption of Fortified Rice

3624. Shri Sasikanth Senthil:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

- (a) whether the Government has any data of the distribution and consumption of fortified rice across the country, including any reported health effects, particularly among vulnerable populations and if so, the details thereof;
- (b) whether the Government is aware of the side effects of fortified rice, particularly in tribal communities and if so, the details thereof alongwith the manner in which consumption of such rice is responding to the concerns raised regarding health risks such as iron toxicity;
- (c) the measures implemented by the Government to prevent the risk of excess iron intake from fortified rice, which could lead to potential health issues such as hypertension, diabetes and oxidative stress;
- (d) the manner in which the Government ensures that fortified rice is properly labeled, including clear health warnings for at-risk populations, as per the FSSAI regulations particularly for individuals with conditions like thalassemia or iron overload; and

(e) whether there are any other labeling or health-related requirements being enforced in this context, if so, the details thereof?

Requirement and Production of Fertilizers

3625. Shri Sachithanantham R:

Will the Minister of CHEMICALS AND FERTILIZERS

be pleased to state:

- (a) the overall current requirement of fertilizers in the country for the present year;
- (b) the quantum of the said requirement met through domestic production and the quantum of fertilizers imported during 2013-24;
- (c) the total fertilizer production within the country, indicating production details of the private sector units and public sector units separately, during the said period; and
- (d) the details of the capacity, efficiency and current output efficiency of the public sector fertilizer producing units in the country?

New AIIMS in Punjab

†3626. Shri Sukhjinder Singh Randhawa:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

- (a) whether the Government proposes to formulate any scheme to establish a new AIIMS in Punjab on the lines of AIIMS, Delhi;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Credibility of Food Testing Laboratories

†3627. Shri Rajesh Ranjan:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

- (a) whether the Food Safety and Standards Authority of India (FSSAI) has lost its credibility in recent surveys and if so, the details thereof;
- (b) whether the Government has issued any guidelines to ensure that the functioning of FSSAI becomes more transparent and responsive and if so, the details thereof;
- (c) whether the Government proposes to increase the number of food testing laboratories in rural areas; and
- (d) if so, the details of the food-testing laboratories in rural areas, State/UT-wise?

Multi-Drug Resistant Tuberculosis

†3628. Smt. Kamlesh Jangde:
 Shri Balabhadra Majhi:
 Shri Rajkumar Chahar:
 Dr. Hemant Vishnu Savara:
 Shri Shankar Lalwani:
 Shri Naba Charan Majhi:
 Shri Tapir Gao:
 Shri Dharambir Singh:
 Dr. Rajesh Mishra:
 Shri Captain Brijesh Chowta:
 Shri Shrirang Appa Chandu Barne:
 Shri Praveen Patel:
 Shri Janardan Mishra:
 Shri Suresh Kumar Kashyap:
 Shri Arun Govil:
 Shri Jaswantsinh Sumanbhai Bhabhor:
 Shri Bidyut Baran Mahato:
 Shri Lumba Ram Chaudhary:
 Shri Gajendra Singh Patel:
 Smt. Mahima Kumari Mewar:
 Shri Chavda Vinod Lakhamshi:
 Smt. Kamaljeet Sehwat:
 Shri Pradeep Kumar Singh:
 Shri Kanwar Singh Tanwar:
 Smt. Bharti Pardhi:
 Shri Bhojraj Nag:
 Shri Yogender Chandolia:
 Shri Trivendra Singh Rawat:
 Shri P P Chaudhary:
 Dr. K Sudhakar:
 Shri Dineshbhai Makwana:
 Shri Jai Prakash:
 Shri Dilip Saikia:
 Shri Manoj Tiwari:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether the Government has launched TB Free India Campaign across the country and if so, the details thereof;

(b) the steps taken/proposed to be taken by the Government to ensure that TB patients complete their treatment plan in cases of Multi Drug-resistant tuberculosis (MDR-TB) where completing the full course of treatment is a significant challenge alongwith the details of funding being made available in this regard;

(c) the primary target for TB Free India Campaign alongwith the targeted year for achieving the same;

(d) the manner in which TB Free India Campaign addresses the challenges of Multi Drug-resistant tuberculosis (MDR-TB);

(e) the specific awareness campaigns and interventions being undertaken to reduce TB stigma and encourage seeking early healthcare behaviour particularly in Amroha Parliamentary Constituency of Uttar Pradesh along with the number of awareness or health camps organised in Sidhi Parliamentary Constituency under the TB Free India Campaign; and

(f) whether the Government is considering procurement and deployment of additional portable/handheld X-ray equipments in areas with higher number of TB disease particularly in the said Constituency and if so, the details thereof?

Availability of Fertilizers

†3629. Shri Sanjay Uttamrao Deshmukh:
Shri Sanjay Haribhau Jadhav:

Will the Minister of CHEMICALS AND FERTILIZERS

be pleased to state:

(a) the details of availability of Urea, DAP, MOP, NPK and SSP fertilizers to meet the demand of Rabi crop season in the country;

(b) the details of scheme formulated by the Government to provide adequate quantity of the said fertilizers to meet the demand of Rabi crop season in the country;

(c) the total estimated quantity of fertilizer requirement for the current Rabi crop season, State-wise and fertilizer wise;

(d) whether the currently available fertilizer stock of the Government is sufficient to meet the estimated quantity required for the Rabi crop season in the country, if so, the details thereof;

(e) if not, the details of the measures taken/proposed to be taken by the Government to meet the fertilizer demand during the said season; and

(f) the steps taken by the Government to ensure adequate supply of fertilizers in Maharashtra particularly in Washim-Yavatmal Parliamentary Constituency?

Introduction of Urea Gold

†3630. Shri Babu Singh Kushwaha:

Will the Minister of CHEMICALS AND FERTILIZERS

be pleased to state:

(a) the reasons behind introduction of sulphur-coated urea (Urea Gold) in the country by the Government and the specific steps being taken to overcome sulphur deficiency in soil through the said fertilizer;

(b) the facilities likely to be provided to the farmers under the "One Nation One Fertilizer" scheme and the manner in which the subsidized fertilizers are likely to be made available to the farmers under the said scheme;

(c) the basis for deciding the colour coding of different types of fertilizer bags under the One Nation One Fertilizer scheme and its likely impact on the farmers;

(d) whether a subsidy outlay of Rs.1451 crore has been approved by the Government; and

(e) if so, the benefits likely to be accrued to the farmers from the said subsidy and the manner in which the said subsidy is likely to be disbursed?

Kidney, Cancer and Liver Diseases

†3631. Shri Dilleshwar Kamait:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

- (a) whether the increased presence of fluoride and harmful chemical in drinking water polluted by floods in Supaul, Madhepura, Saharsa, Jhanjharpur and Araria districts bordering Koshi region of Bihar is becoming a major center of cancer kidney and liver diseases;
- (b) if so, the details thereof; and
- (c) the preventive measures taken/proposed to be taken by the Government in this regard?

Availability of Hearse Vans in Maharashtra

†3632. Smt. Dhanorkar Pratibha Suresh:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

- (a) whether hearse vans are not available for transportation of dead bodies of deceased persons in Maharashtra including Chandrapur district and if so, the details thereof;
- (b) whether the Government is likely to provide hearse vans in the State of Maharashtra including Chandrapur district and if so, the details thereof, district-wise and tehsil-wise; and
- (c) the time period by which hearse vans is likely to be provided across all districts of Maharashtra?

New Health Scheme for Senior Citizens

3633. Shri N K Premachandran:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

- (a) whether the Government proposes to introduce new health scheme for senior citizens, if so, the details thereof;
- (b) whether the Government proposes to enhance the insured amount, if so, the details thereof;
- (c) whether the Government has taken note of the rate fixed under the AYUSHMAN Card under Pradhan Mantri Jan Arogya Yojana (PMJAY) Scheme and if so, the details thereof;
- (d) whether the Government proposes to provide opportunity to the citizens to join PMJAY, if so, the details thereof;
- (e) the criteria fixed by the Government for joining in PMJAY and obtaining Ayushman Card;
- (f) whether the Government has taken note that in Kerala, it is not possible to join the said scheme, if so, the remedial action taken thereon; and
- (g) the details regarding the opening of website for joining of new members?

Central Share in Honorarium of AWW and AWH

†3634. Smt. Joba Majhi:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

be pleased to state:

- (a) whether the Central share of honorarium provided to Anganwadi workers and helpers has not been increased for almost last one decade, if so, the details thereof;
- (b) whether the Anganwadi workers and helpers are constantly agitating throughout the country for increase in their honorarium, if so, the details thereof;
- (c) whether the Supreme Court has considered the AWW and AWH as Government

employees and passed an order to provide the said workers and helpers all the facilities and salary accordingly, if so, the details thereof; and

(d) whether the Government proposes to increase the central share of the said honorarium head, if so, the time frame fixed thereof and if not, the reasons therefor?

Reverse Migration due to Policy Change

3635. Shri Parshottambhai Rupala:

Will the Minister of EXTERNAL AFFAIRS

be pleased to state:

(a) whether there is any reverse Migration due to changes in policy of countries like the United States and Canada;

(b) if so, the details thereof;

(c) the specific action taken/proposed to be taken by the Government to mitigate hardship of our citizens in such countries;

(d) whether our embassy is providing legal guidance and support to the affected citizens due to such policy change;

(e) if so, the details thereof; and

(f) whether there is any plan to re-settle them back home in the country, if so, the details thereof?

Patients Affected by Human Metapneumovirus

†3636. Dr. Bachhav Shobha Dinesh:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) the number of patients affected by Human Metapneumovirus (HMPV) in the country, State-wise and the manner in which they are being taken care of;

(b) whether the HMPV is fatal to human life just like Covid and if so, the details thereof along with the symptoms of HMPV infection;

(c) the name of the countries being affected by the said virus at present and the manner in which passengers coming to India from those countries are being tested;

(d) whether the cases of HMPV infections are increasing rapidly in the country and if so, the details thereof and if not, the reasons therefor; and

(e) whether any expeditious steps has been taken/proposed to be taken by the Government on a war footing to find its treatment and specific cure and if so, the details thereof?

Waterways in the Ganga River

†3637. Shri Virendra Singh:

Will the Minister of PORTS, SHIPPING AND WATERWAYS

be pleased to state:

(a) the quantum of funds spent so far on the port being built in Milkipur, District Chandauli/Varanasi, Uttar Pradesh for the purpose of water transport in the river Ganga;

(b) the percentage of success achieved in respect of the said port;

(c) the number of ports being built between Varanasi and Kolkata and the number of ships

operating at present on this route;

(d) whether the Government proposes to handover this port to a private player, if so, the details thereof; and

(e) if not, the manner in which the Government proposes to run this port?

National Health Mission in Rajasthan

†3638. Shri Chandra Prakash Joshi:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) the number of Community Health Centres (CHCs) and Primary Health Centres (PHCs) constructed under National Health Mission (NHM) in Rajasthan during the last ten years;

(b) the details of the funds allocated to Rajasthan under NHM during the last ten years; and

(c) the names of the programmes being run to improve the health facilities in rural areas of Udaipur, Pratapgarh and Chittorgarh districts of Rajasthan under NHM?

Day Care Cancer Centre

†3639. Shri Sunil Kumar:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether the Government proposes to set up/establish 'Day Care Cancer Centre' in the district hospitals of 200 districts across the country;

(b) if so, the details thereof along with the criteria and the basis of selection, district-wise; and

(c) whether the Government proposes to permit the opening of 'Day Care Cancer Centre' in the West Champaran district hospital of Bihar under the said scheme, if so, the details thereof?

Stoppage of Funds to KMA under NHM

3640. Smt. Mala Roy:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) the details of fund released to Kolkata Municipal Corporation (KMC) under the National Health Mission (NHM); and

(b) whether it is true that the fund to be released to KMC under NHM has been stopped, if so, the reasons therefor?

Recommendation of Madras High Court

3641. Km. Sudha R:

Will the Minister of LAW AND JUSTICE

be pleased to state:

(a) whether number of candidates recommended by the Madras High Court collegium, approved and forwarded to the Union Government by the Supreme Court collegium, have been kept pending without appointment since 2014;

(b) if so, the reasons for holding up the appointment of each candidate despite the completion of all constitutional requirements by the Madras high court and the Supreme Court;

(c) the details of candidates kept pending by the Union Government after high courts concerned and the Supreme Court collegium cleared them and forwarded them for appointment since 2014, High Court-wise;

(d) the details of vacancies against the sanctioned strength of judges in each High Court; and

(e) the details of lists of the candidates pending with the Union Government for appointment as judges, High Court-wise?

AYUSH Centres in Telangana

3642. Shri Madhavaneni Raghunandan Rao:

Will the Minister of AYUSH

be pleased to state:

(a) the details of the number of Ayushman centres established in the country, State/UT-wise including Telangana;

(b) the measures taken by the Government to promote Ayurvedic development in Telangana; and

(c) the total amount of AYUSH funds allocated to Telangana since 2014?

Land of Defence in Belagavi

3643. Shri Jagadish Shettar:

Will the Minister of DEFENCE

be pleased to state:

(a) the details regarding the extent of land exists with Defence in Belagavi City including Belagavi district of Karnataka;

(b) whether there is any land property of the State Government of Karnataka which is in the possession of Defence and had been leased out for the Defence use in the past;

(c) if so, the details thereof;

(d) whether it has been returned to the State Government after the completion of its lease; and

(e) if so, the details thereof?

Referral of Patients from AIIMS Raipur

†3644. Shri Brijmohan Agrawal:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether it is true that only 987 beds are available at All India Institute of Medical Sciences (AIIMS), Raipur, if so, the details thereof;

(b) the details of patients referred from AIIMS, Raipur to other hospitals between May 2024 and September 2024 due to lack of necessary medical facilities there putting the life of the patients in danger;

(c) whether the Government has ordered for high level inquiry/investigation through an independent committee in this regard, if so, the details and the findings thereof and the action

taken thron;

(d) whether any responsibility has been fixed on the guilty officers, if so, the details thereof;

(e) whether the Government has formulated any action plan to increase number of beds, doctors and health workers in AIIMS Raipur; and

(f) if so, the details thereof along with the timeline fixed for this purpose?

POCSO Act

3645. Dr. D Ravi Kumar:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

be pleased to state:

(a) the current status of implementation of the Protection of Children from Sexual Offences (POCSO) Act, 2012 along with and the measures taken to ensure its effective enforcement across the country;

(b) whether the Government has assessed any gaps in the child protection framework, including delays in investigation, lack of forensic infrastructure and inadequate rehabilitation services for child survivors, if so, the details thereof;

(c) whether the Government has taken any steps to strengthen child protection mechanisms, including training of law enforcement officials, sensitization programmes, establishment of child-friendly courts, if so, the details thereof; and

(d) whether the Ministry is planning to review/amend existing laws related to child protection in light of new challenges and emerging threats, if so, the details thereof?

Arrival of Deportees at Amritsar Airport

3646. Smt. Harsimrat Kaur Badal:
Shri Selvaganapathi T.M.:

Will the Minister of EXTERNAL AFFAIRS

be pleased to state:

(a) whether the US has sought prior permission to land their military planes on our land for deporting Indian citizens, if so, the details thereof;

(b) the details of the reasons and basis for choosing Amritsar as the landing site for deportation flights, despite deportees belonging to multiple States;

(c) the steps taken/proposed to be taken by the Government to ensure fair representation of all affected States in media coverage to prevent the defamation of Punjab;

(d) whether the Government is considering a more equitable distribution of deportation arrivals across States in the country in view of the fact that illegal migration is a national issue; and

(e) whether the Ministry has raised any concerns with the US regarding the treatment of Indian deportees, particularly their deportation in handcuffs and chains, if so, the details thereof?

Reduction in Price of Janaushadhi Medicines

3647. Shri C N Annadurai:

Will the Minister of CHEMICALS AND FERTILIZERS

be pleased to state:

(a) the total number of Pradhan Mantri Bhartiya Janaushadhi Kendras (PMBJKs) established across the State of Tamil Nadu during each of the last three years;

(b) the details of medicines under PMBJK that have seen price reductions during the last three years;

(c) whether there are reports that indicate that many Janaushadhi Kendras are facing supply chain disruptions leading to a shortage of essential medicines, if so, the details thereof and the reasons for such disruptions;

(d) the steps taken by the Government to ensure uninterrupted supply to all PMBJKs;

(e) whether there are disparities in the distribution of PMBJKs, with more outlets concentrated in urban areas compared to rural regions' if so, the number of PMBJKs in rural and tribal areas separately, State-wise; and

(f) the measures taken by the Government to promote the establishment of more Janaushadhi Kendras in underserved areas?

Deaths of Pregnant Women

3648. Shri Govind Makthappa Karjol:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether the Government is aware of the fact that large number of pregnant women died during the maternity operation due to negligence of doctors and use of harmful medicines in Government hospitals in the State of Karnataka, if so, the details thereof;

(b) whether the Government has constituted any investigation committee/team to investigate this serious issue, if so, the details thereof and if not, the reasons therefor;

(c) whether the Union Government has made consultations with the State Government of Karnataka in this regard, if so, the details thereof along with the outcomes;

(d) whether the Government has any special scheme for financial support to the deceased families and to their children for their education and livelihood, if so, the details thereof; and

(e) the steps taken/proposed to be taken by the Government to control maternal deaths in the country?

Facilities in Government Hospitals in Union Territories

†3649. Shri Patel Umeshbhai Babubhai:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether the Government is aware that the amount of money being charged for treatment and other facilities from patients in Government hospitals is the same as in private hospitals in the Union territories of Dadra & Nagar Haveli and Daman and Diu;

(b) if so, the details thereof;

(c) whether any other places exist where patients can get treatment in case free treatment is not available in Government hospitals; and

(d) if so, the details thereof along with the steps taken/proposed to be taken by the Government to ensure free treatment to all citizens?

Tele-Law Scheme

†3650. Shri Devesh Shakya:

Will the Minister of LAW AND JUSTICE

be pleased to state:

(a) the number and details of the people provided legal aid under the Tele-Law Scheme in Bihar and Uttar Pradesh till February 2025;

(b) whether the Government has provided training to panel lawyers and Village Level Entrepreneurs (VLEs) for effective implementation of the said scheme, State-wise, particularly in Uttar Pradesh and Bihar; and

(c) whether the residents of Etah, Kasganj, Mainpuri, Auraiya and Kannauj districts of Uttar Pradesh have benefited from this scheme during the last three years and if so, the details thereof?

Transparency and Accessibility of Health Data

3651. Dr. Dharamvira Gandhi:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) the reasons for delays in the release of key health indicators such as the latest National Family Health Survey (NFHS) data and Maternal Mortality Ratio (MMR) updates as of 2024;

(b) the steps being taken to ensure timely and transparent dissemination of critical health data to support evidence-based policymaking and public health initiatives; and

(c) the impact of the said delays on initiatives such as the Reproductive, Maternal, Newborn, Child, Adolescent Health Plus Nutrition (RMNCAH+N) strategy?

MBBS Doctors-Population Ratio

3652. Adv Gowaal Kagada Padavi:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) the details of MBBS doctor-population ratio in the country, State/UT-wise especially rural areas of Maharashtra, district-wise;

(b) whether any steps have been taken by the Government to improve the MBBS doctor-population ratio in the country, State/UT-wise including the State of Maharashtra;

(c) whether the Government has taken any steps to initiate compulsory internships for MBBS and MD doctors in rural areas, if so, the details thereof and if not, the reasons therefor; and

(d) whether the Government has any plans to lower the number of child malnutrition and undernutrition cases in tribal areas of the country, if so, the details thereof?

India's Participation in BRICS Ministers of Justice Meeting

3653. Shri Tapir Gao:

Will the Minister of LAW AND JUSTICE

be pleased to state:

(a) the details of key legal reforms and initiatives highlighted by India during the BRICS Ministers of Justice Meeting;

(b) whether the Administrative Mechanism for Resolution of CPSEs Disputes (AMRCD) has been effective in resolving commercial disputes;

(c) if so, the details thereof; and

(d) the initiatives being undertaken by the Government to strengthen legal cooperation between India and other BRICS nations particularly in the fields of human rights, cyber security, and AI regulation?

CGHS wellness Centre in Bengaluru

3654. Dr. C N Manjunath:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether there is any proposal to establish new CGHS wellness centres in Bengaluru, if so, the details thereof;

(b) whether the Government is aware of the shortage of specialist doctors in CGHS Wellness Centres and if so, the details thereof;

(c) whether new recruitment has been proposed by the Government to meet the shortage of the said specialist in CGHS Wellness Centres and if so, the details thereof;

(d) whether any time period has been fixed for new recruitment, if so, the details thereof; and

(e) whether any weightage has been considered for MBBS doctors working in rural hospitals for the selection in NEET PG as an incentive to attract MBBS doctors to PHCs, CHCs and Taluk Hospitals and if so, the details thereof?

Fertilizer Production Units

3655. Shri Benny Behanan:

Will the Minister of CHEMICALS AND FERTILIZERS

be pleased to state:

(a) whether the Government is planning to set up new factories for fertilizer production in the country;

(b) if so, the States where these factories are proposed to be established and the expected timeline for their completion;

(c) whether the Government has taken measures to modernize fertilizer production technologies in existing fertilizer companies;

(d) if so, the key initiatives undertaken and the manner in which they will enhance efficiency and sustainability in fertilizer production;

(e) whether the Government has taken steps to promote the use of gypsum in building construction across the country; and

(f) if so, the details of the specific measures introduced and manner in which they are being implemented to encourage adoption in the construction sector?

Prevalence of TB among Tea Garden Workers of Assam

†3656. Shri Ranjit Dutta:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether TB is still a serious public health problem among workers working in tea gardens of Assam especially in Brahmaputra and Barak valleys as was mentioned in the National TB Prevalence Survey of 2019-21 that 217 cases per 100000 population exists and if so, the details thereof;

(b) the steps taken/proposed to be taken by the Government to deal with TB in these regions in which awareness solution and treatment related initiative is included;

(c) whether any special schemes/programmes have been started by the Government to prevent TB disease in workers working in tea gardens of Assam and if so, the details thereof; and

(d) the steps taken/proposed to be taken by the Government to achieve target in eradicating TB from the regions which are highly affected?

Plastic Park in Uttarakhand

†3657. Shri Trivendra Singh Rawat:

Will the Minister of CHEMICALS AND FERTILIZERS

be pleased to state:

(a) whether the Government is aware of the present status of establishment and operation of plastic park in Uttarakhand;

(b) the number of direct and indirect employment opportunities generated through this plastic park;

(c) whether the Government has assessed the social and economic impacts of the project especially in terms of the benefits to small enterprises and local artisans;

(d) whether the Government has adopted any special policy to make this plastic park compatible with public interest and environmental sustainability; and

(e) whether the Government proposes to develop similar plastic parks in other States as well, if so, the details thereof?

Talcher Fertilizers Limited

†3658. Shri Rudra Narayan Pany:

Will the Minister of CHEMICALS AND FERTILIZERS

be pleased to state:

(a) whether the construction work of Talcher Fertilizers Limited plant is going on at a snail's pace;

(b) if so, the details thereof along with the reasons therefor; and

(c) the time by which the construction work of the said plant is likely to be completed and production started?

Quality of Indian Spice Brands

3659. Shri Sudhakar Singh:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether it is true that a majority of Indian spice brands and other edible products have failed to meet the required safety standards and if so, the details thereof including company-wise and product-wise data on those that failed quality checks;

(b) the details of the specific safety parameters on which such food products including spices, failed to meet regulatory standards and contaminants/residues were found to be exceeding permissible limits;

(c) whether the Food Safety and Standards Authority of India (FSSAI) has increased the Maximum Residue Limits (MRLs) for certain pesticides and if so, the details of these changes and the rationale behind them; and

(d) whether the Government has any plans to make food safety regulations more stringent, especially in light of recent food quality concerns and if so, the specific measures being considered to enhance consumer protection?

Shortage of Medical Staff in Government Hospitals in Uttar Pradesh

†3660. Shri Ram Shiromani Verma:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether there has been a huge shortage of doctors, nurses and paramedical staff in the Government hospitals in Uttar Pradesh including Shravasti Parliamentary Constituency of Balrampur district, if so, the details thereof;

(b) the number of vacant posts of doctors/nurses, paramedical staff in the Government hospitals of Uttar Pradesh including hospitals in Shravasti Parliamentary Constituency of Balrampur district; and

(c) whether there has been manifold increase in the number of patients in the Government's hospitals of UP during the last five years and the current year, if so, the details thereof, year-wise?

PSK in Tripura

3661. Shri Biplab Kumar Deb:

Will the Minister of EXTERNAL AFFAIRS

be pleased to state:

(a) the total number of passports issued and the number of applications pending in the State of Tripura as on date along with the corrective measures taken/proposed to be taken by the Government to clear the pendency;

(b) the number of Passport Service Centres presently functioning in the country, State-wise; and

(c) whether the Government has any proposal for setting up new Passport Service Kendras/Centres in the country and if so, the details thereof, State-wise including the State of Tripura?

Research and Development Projects at JCBCAT

3662. Shri Jagannath Sarkar:

Will the Minister of DEFENCE

be pleased to state:

(a) the status of ongoing research and development projects at the Jagadish Chandra Bose Centre for Advanced Technology (JCBCAT) including key focus areas and notable achievements made so far;

(b) the total number of scientists, professors and students who are currently engaged in research at JCBCAT along with a breakdown of their roles and contributions to various projects;

(c) whether there are plans to expand the scope of research and development activities at JCBCAT and if so, the details thereof including the specific areas being prioritized; and

(d) the details of future projects and emerging technologies which are being considered for development at JCBCAT particularly in research verticals such as unmanned robotics, directed energy weapons, secure systems, and other defence applications?

Women's Representation in Leadership Roles

3663. Smt. Pratima Mondal:

Will the Minister of WOMEN AND CHILD DEVELOPMENT

be pleased to state:

(a) whether any initiatives have been taken to increase women's representation in leadership roles across Government, Corporate and Political spheres and if so, the details thereof; and

(b) the details of the steps taken by the Government to address malnutrition among women and children particularly in rural and tribal areas, through schemes like POSHAN Abhiyaan?

AIIMS Deoghar

3664. Shri Dulu Mahato:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether the Government is aware that despite AIIMS Deoghar being recently functional, patients are being referred to AIIMS New Delhi even for minor health issues;

(b) if so, the details thereof alongwith the reasons or constraints leading to these referrals instead of addressing such cases at AIIMS Deoghar;

(c) whether the Government has conducted any assessment of the current infrastructure and capacity of AIIMS Deoghar to handle minor and major medical cases, if so, the details thereof;

(d) the measures being taken to strengthen AIIMS Deoghar and reduce dependency on AIIMS New Delhi; and

(e) the timeline for upgrading facilities at AIIMS Deoghar to ensure that it can cater to the medical needs of patients locally?

Cases of TB in Uttar Pradesh

†3665. Shri Dharmendra Yadav:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) the number of TB cases reported in the State of Uttar Pradesh during the last three years, year-wise and district-wise; and

(b) the extent to which the number of TB cases has declined since the year 2015 alongwith the status of Uttar Pradesh in this regard?

Compassionate Appointments in Secunderabad Cantonment Board

3666. Shri Eatala Rajender:

Will the Minister of DEFENCE

be pleased to state:

(a) whether the Government has taken any particular measure to guarantee that the 5% vacancy ceiling for compassionate appointments is waived off for sanitary personnel in the Secunderabad Cantonment Board, Telangana who have passed away during the COVID-19 epidemic considering their essential service and the impact on their families; and

(b) if so, the details thereof and if not, the reasons therefor?

Dredging in National Waterways

3667. Shri Appalanaidu Kalisetti:

Will the Minister of PORTS, SHIPPING AND WATERWAYS

be pleased to state:

(a) whether the Government has assessed the total dredging requirement for maintaining navigability in the country's National Waterways (NWs), if so, the details thereof, including estimated annual dredging volume and cost, waterway-wise;

(b) dredging capacity available with the Inland Waterways Authority of India and other agencies, including the number of dredgers owned, leased and in operation;

(c) the details of dredging projects undertaken in the last five years, including capital and maintenance dredging, expenditure incurred and status of completion, waterway-wise;

(d) funds allocated, released and utilized for dredging under various schemes like Jal Marg Vikas Project and Sagarmala, year-wise and waterway-wise;

(e) the challenges faced in dredging operations, including siltation levels, environmental concerns and delays due to land acquisition or approvals;

(f) whether the Government has engaged private sector participation or PPP models for dredging, if so, the details thereof; and

(g) the measures taken to enhance dredging efficiency, including modernization of equipment, new dredging technologies and any proposed policy reforms?

Appointment of Public Prosecutors

3668. Smt. Sajda Ahmed:

Will the Minister of LAW AND JUSTICE

be pleased to state:

(a) whether the Government is aware that the appointment of public prosecutors is often influenced by political favoritism and nepotism, leading to the undermining of merit-based selection as per the observation made by Supreme Court;

(b) the measures being taken to ensure that the appointment process for public prosecutors is

transparent, merit-based and free from political interference; and

(c) whether Government is considering to establish an independent commission or implementing judicial oversight to ensure fair and impartial appointments of public prosecutors, if so, the details thereof and if not, the reasons therefor?

Rashtriya Arogya Nidhi and Ayushman Bharat Schemes

†3669. Shri Kaushalendra Kumar:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether it is true that the patients suffering from serious disease are not able to avail benefits from the two flagship health schemes of the country namely Rashtriya Arogya Nidhi and Ayushman Bharat in view of shortage of funds/facilities, if so, the details thereof;

(b) whether it is true that the beneficiaries of the Ayushman Bharat can not avail the benefit of the Rashtriya Arogya Nidhi Scheme, if so, the details thereof;

(c) the manner in which the Ayushman Bharat beneficiaries and the Below Poverty Line (BPL) patient is likely to get treatment as the maximum cover provided under the Rashtriya Arogya Nidhi with Rupees five lakh whereas it costs Rupees twelve lakh in AIIMS, New Delhi to get treatment for the diseases like blood cancer, Bone Marrow cancer kidney disease etc.; and

(d) whether the Government proposes to change the allocation of funds to both the health schemes and if so, the details thereof?

Obesity among Children

†3670. Shri Bharat Singh Kushwah:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether the Government is aware that India ranks second in the world in terms of childhood obesity and if so, the details thereof;

(b) the measures taken/proposed to be taken by the Government to reduce and eradicate the problem of obesity among children;

(c) whether the Government has any data regarding childhood obesity and its impact on their learning and cognitive development; and

(d) if so, the details thereof?

Cases of False Testimony

†3671. Shri Atul Garg:

Will the Minister of LAW AND JUSTICE

be pleased to state:

(a) the number of criminal cases lying pending in various courts till date State-wise;

(b) the number of cases of false testimony registered by the court under section 215(1) of BNSS including the number of persons who have been punished;

(c) whether the aggrieved person can also register case/complaint against those who have made false statement or falsely testified in the court, if so, the details thereof; and

(d) whether the Government is contemplating to bring any law to punish persons who make

false statements or falsely testify in the court, if so, the details thereof?

AIIMS Centre at Sri Vijayapuram

3672. Shri Bishnu Pada Ray:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether the Union Government is aware that the Member of Parliament representing the Union Territory of Andaman & Nicobar Islands has submitted a comprehensive proposal through request letters to the Government and the UT Administration for the creation of an All India Institute of Medical Sciences (AIIMS) centre at Sri Vijayapuram and bringing the Andaman & Nicobar Islands Institute of Medical Sciences (ANIIMS) under the ambit of AIIMS;

(b) if so, the details of actions taken/proposed to be taken by the Government in this regard; and

(c) if not, the reasons for not considering the proposal?

Changes in Public Health through National Health Mission

3673. Prof. Sougata Ray:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether a large number of public health concerns were addressed by National Health Mission (NHM) since its inception;

(b) if so, the details of drastic changes in lowering maternal mortality ratio and incidents of Tuberculosis (TB) and sickle cell anemia since NHM's formation, State-wise;

(c) the number of healthcare workers, including general duty medical officers AYUSH doctors involved in NHM;

(d) the expected time schedule of India to meet UN Sustainable Development Goals (SDG) targets for maternal, child and infant mortality;

(e) whether the NHM has fixed any time limit for the elimination and control of various diseases which are harmful to the public health of the citizen of the country; and

(f) if so, the details thereof?

Promotion of Nano Fertilizers

3674. Shri Rajiv Pratap Rudy:

Will the Minister of CHEMICALS AND FERTILIZERS

be pleased to state:

(a) the total investment made in the development and promotion of nano fertilizers over the last five years;

(b) whether any proposals have been considered to introduce nano fertilizers under the Production Linked Incentive (PLI) scheme;

(c) the number of drones funded by the Government for promoting the application of nano fertilizers, along with the budgetary provisions made for this purpose;

(d) the extent to which farmers in Bihar have been supported or incentivized to use nano fertilizers and the specific initiatives taken to promote nano fertilizers in the State; and

(e) whether any special schemes or programs are being implemented to ensure the accessibility and affordability of nano fertilizers for small and marginal farmers, if so, the details thereof?

AIIMS in Jammu and Kashmir

3675. Shri Abdul Rashid Sheikh:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) the details of funds received by Jammu & Kashmir (J&K) Government under different central schemes in health sector during the last three years, year-wise and scheme-wise;

(b) whether the Government is considering to establish AIIMS in North Kashmir given the fact that North Kashmir comprises mainly of border areas; and

(c) the measures being taken to provide adequate equipment/testing facilities and filling vacancies in Medical/Paramedical staff in health sector in J&K?

Deaths due to Air Pollution

3676. Shri Tatkare Sunil Dattatrey:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) whether according to the non-profit Health Effects Institute of the USA, over a million Indians die prematurely every year due to air pollution and according to the Delhi Heart and Lung Institute over a couple of million children, half the children in Delhi alone, have abnormalities in their lung function;

(b) if so, the details thereof;

(c) whether Asthma is the most common health problem faced by Indians and more than half of the health issues caused by air pollution significantly increased in the country over the past decade and if so, the details thereof; and

(d) the air pollution is believed to be one of the key factors in accelerating the onset of Alzheimer's disease in the country?

Ayurvedic Research Centres

3677. Dr. Nishikant Dubey:
Shri Ujjwal Raman Singh:

Will the Minister of AYUSH

be pleased to state:

(a) whether the Government proposes to set up new Ayurvedic research centres to promote Ayurveda in the country;

(b) if so, the details thereof, State/UT-wise including Uttar Pradesh;

(c) the time by when new Ayurvedic Research Centres are likely to be established in Uttar Pradesh;

(d) the details of present status of Ayurvedic Research Centres functioning in the country, State/UT-wise including Jharkhand; and

(e) the details of the funds allocated and utilized for research and development in the said

centres during the last three years and the current year?

New Scheme for Indians Abroad

†3678. Shri Chandra Prakash Choudhary:

Will the Minister of EXTERNAL AFFAIRS

be pleased to state:

(a) whether the Government has introduced any new scheme for the Indian citizens settled abroad over the last three years;

(b) if so, the details thereof;

(c) the details of the kind of assistance being made available to the Indian citizens under the said scheme;

(d) whether such scheme has led to any positive and meaningful impact in terms of the protection of the rights of Indian Citizens; and

(e) if so, the details thereof, project-wise and year-wise?

Setting up of Health Centres and Hospitals in Rajasthan

†3679. Shri Bhajan Lal Jatav:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) the number of All India Institute of Medical Sciences (AIIMS), Primary Health Care (PHC), Community Health Centre (CHC), Sub-District Hospitals and District Hospitals set-up in Rajasthan during the last one year along with the details thereof, district-wise;

(b) the details of the criteria for setting up the same and the funds spent thereon;

(c) the number of patients who have received treatment under the Chief Minister's Ayushman Arogya Yojana in Rajasthan and the amount spent thereon; and

(d) the ceiling of amount that a person can avail of health services under the said scheme annually?

Budget Allocation under National Health Mission

3680. Shri Bibhu Prasad Tarai:

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state:

(a) the details of budget allocation under National Health Mission (NHM) during the last three financial years, including the proposed budget for the Financial Year 2025-26, State-wise and year-wise;

(b) the extent of budget utilisation under National Health Mission during the last three financial years, including the current financial year (FY 2024-25), State-wise and year-wise;

(c) the details of additional resources allocated and utilised under various health related programmes during the last three years, year-wise; and

(d) whether the Government is planning to strengthen the health infrastructure at the district level by establishing one medical college and hospital in each district of Odisha and if so, the details thereof?

New Delhi
Saturday, March 15, 2025/
Phalgun 24, 1946 (Saka)

UTPAL KUMAR SINGH
SECRETARY-GENERAL

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